



INTELLECTUAL
PROPERTY INDIA
PATENTS/DESIGNS/
TRADE MARKS
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INDICATIONS



भारत सरकार / GOVERNMENT OF INDIA
व्यापार चिन्ह रजिस्ट्री / TRADE MARKS REGISTRY
बौद्धिक संपदा भवन / IP BHAWAN
चाणक्यपुरी ओवर्ब्रिज के निकट / NEAR CHANKYAPURI OVERBRIDGE,
घाटलोडिया, अहमदाबाद / GHATLODIA, AHMEDABAD-380061

☎ 079-27601781
079-27601782
Fax No.: 27601779

Time: 11:00 AM

Date: 20/03/2023

CAUSE LIST

Sr. No.	Applicati on/R. T. M. No.	Opp./Rect. No.	Name of Parties	
01	1584610/ 05	Opp. No. AMD- 761721	M/s. Rahul Chaudhry & Partners, New Delhi / M/s. Zydu Wellness Limited, Ahmedabad V/s M/s. Nanavati Associates, Ahmedabad / M/s. Kaira District C0-Operative Milk Producers Union Ltd., Anand	Jitendra Vyas, Hearing Officer
02	1584610/ 05	Opp. No. AMD- 761909	M/s. Rahul Chaudhry & Partners, New Delhi / M/s. Zydu Wellness Limited, Ahmedabad V/s M/s. Dabur India Limited, Ghaziabad	Jitendra Vyas, Hearing Officer
03	1606467/ 19	Opp. No. AMD- 742647	M/s. B. D. Shukla & Company, Ahmedabad / Ms. Sumati Kamalchand Sethia, Ahmedabad V/s M/s. Ashoka Trade Marks Co., New Delhi / M/s. Mirza International Ltd., New Delhi	Jitendra Vyas, Hearing Officer
04	1607693/ 05	Opp. No. AMD- 745470	M/s. R. R. Shah & Co., Ahmedabad / M/s. Reliance Formulation Pvt. Ltd., Ahmedabad V/s M/s. Reliance Industries Limited, Mumbai	Jitendra Vyas, Hearing Officer

05	1609595/ 25	Opp. No. AMD- 746328	Mr. Manishkumar M.Gupta, Surat V/s M/s. Karni Trade Marks, Surat / M/s. Gupta Tex Prints Private Limited, Surat	Jitendra Vyas, Hearing Officer
06	1616283/ 30	Opp. No. AMD- 744114	M/s. G.S. Rijhwani & Co., Mumbai / M/s. Ayush Choco Co., Ahmedabad V/s M/s. Trade Mark Protec Company, New Delhi / M/s. Three -N- Products Pvt. Ltd., New Delhi	Jitendra Vyas, Hearing Officer
07	1191084/ 25	Opp. No. AMD- 240516	M/s. Jasani & Company, Rajkot / Kirti Jaisukhram Chandrani, Rajkot V/s M/s. Klient Rechts , Mumbai / M/s. Options Clothing Co. Pvt. Ltd., Mumbai	Jitendra Vyas, Hearing Officer
08	1179620/ 06	Opp. No. AMD- 176572	M/s. Tradesafe, Ahmedabad / M/s. Casa Joyeria LLP, Jamnagar V/s M/s. Mahtta & Co., Ludhiana / M/s. Perfect Industries (India), Ludhiana	Jitendra Bohra, Hearing Officer
09	1179620/ 06	Opp. No. AMD- 180070	M/s. Tradesafe, Ahmedabad / M/s. Casa Joyeria LLP, Jamnagar V/s M/s. Jasani and Company, Rajkot / M/s. Perfect Retreads Private Limited, Rajkot	Jitendra Bohra, Hearing Officer
10	1158667/ 30	Opp. No. AMD- 255465	M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Dasaprakash Restaurant And Icecream Parlour Pvt. Ltd., Jaipur V/s M/s. Surana & Surana International Attorneys, Chennai / K.Ramavittal Das, Mysore	Jitendra Bohra, Hearing Officer

11	1158667/ 30	Opp. No. AMD- 256141	M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Dasaprakash Restaurant And Icecream Parlour Pvt. Ltd., Jaipur V/s M/s. Taj Trade Mark Pvt. Ltd., Agra-U.P. / Mr. Dasaprakash, Agra-U.P.	Jitendra Bohra, Hearing Officer
12	1107483 24	Opp. No. AMD- 175732	M/s. Suprefastaction Registration Service, Surat / M/s. Meenu International, Surat V/s M/s. Arjun T. Bhagat & Co., Mumbai / M/s. National Printing Works, Calcutta	Jitendra Bohra, Hearing Officer
13	1624371/ 02	Opp. No. AMD- 740528	M/s. Atul Limited, Valsad V/s M/s. R.K. Dewan & Company, Mumbai / M/s. Technova Imaging Systems Private Limited, Mumbai	Jitendra Bohra, Hearing Officer
14	1609370/ 39	Opp. No. AMD- 743145	Mr. Devesh A Pathak, Vadodara / M/s. United International Tours And Travels, Vadodara V/s M/s. ALG India Law Offices LLP, New Delhi	Jitendra Bohra, Hearing Officer
15	1500754/ 05	Opp. No. AMD- 725744	M/s. K.C. Patel & Co., Ahmedabad / M/s. Anhox Healthcare Pvt. Ltd., Ahmedabad V/s M/s. Remfry & Sagar, Gurgaon	Suraj Kakirwar, Hearing Officer
16	1503603/ 05	Opp. No. AMD- 726774	M/s. D.C. Dani & Associates, Ahmedabad / M/s. Sigman Wellness, Ahmedabad V/s M/s. R.K. Dewan & Company, Mumbai / M/s. Sigma Laboratories, Bombay	Suraj Kakirwar, Hearing Officer

17	1504231/ 12	Opp. No. AMD- 732138	Advocate Chirag A. Shah, Ahmedabad / Mr. Tushar Govindbhai Kalola, Rajkot V/s M/s. AZB & Partners, Mumbai / M/s. NRB Bearings Ltd., Mumbai	Suraj Kakirwar, Hearing Officer
18	1504231/ 12	Opp. No. AMD- 732614	Advocate Chirag A. Shah, Ahmedabad / Mr. Tushar Govindbhai Kalola, Rajkot V/s M/s. Rahul Chaudhry & Partners, New Delhi	Suraj Kakirwar, Hearing Officer
19	1503862/ 05	Opp. No. AMD- 729234	M/s. G. D. Bansal & Associates., Jaipur / M/s. Zeventis Pharmaceuticals Pvt. Ltd., Jaipur V/s M/s. V.A. Associates, Mumbai / M/s. Lupin Limited, Mumbai	Suraj Kakirwar, Hearing Officer
20	1511616/ 31	Opp. No. AMD- 747006	M/s. K. C. Patel & Co., Ahmedabad / M/s. Maruti Agencies, Ahmedabad V/s Mr. Rajendra H. Bhansali, Ahmedabad / M/s. Radha Plastic Industries, Halol	Suraj Kakirwar, Hearing Officer
21	1601348/ 05	Opp. No. AMD- 738801	Mr. Upendra Patel, Surat / M/s. Sahajanand Life Sciences Private Limited, Surat V/s M/s. Vishesh & Associates, Mumbai / M/s. Galpha Laboratories Ltd., Mumbai	Suraj Kakirwar, Hearing Officer
22	1615969/ 05	Opp. No. AMD- 742131	Mr. Pankajkumar B. Sharma, Ahmedabad / M/s. Shrinivas (Gujarat) Laboratories Pvt. Ltd., Ahmedabad V/s M/s. Mohan Associates, Chennai / M/s. Cavinkare Pvt. Ltd., Chennai	Shivangi Rana, Hearing Officer

23	1632095/ 19	Opp. No. AMD- 744633	M/s. Tradesecc Intellectual Property Organisation Pvt. L., Ahmedabad / Mr. Maheshbhai Parmanandbhai Daxini, Rajkot V/s M/s. Fatehchand C. Shah & Co., Mumbai / M/s. Swastik Lime, Udhna	Shivangi Rana, Hearing Officer
24	1632726/ 29	Opp. No. AMD- 742614	M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Ahmedabad District Co-Op Milk Producer"s Union Ltd., Ahmedabad V/s Advocate D. K. Dhingra, Ludhiana / M/s. Supreme Agrofoods Pvt. Ltd., Ludhiana	Shivangi Rana, Hearing Officer
25	1610544/ 05	Opp. No. AMD- 741978	M/s. G. D. Bansal & Associates., Jaipur / Mr. Amit Arora, Jaipur V/s M/s. Vishesh & Associates, Mumbai / M/s. Galpha Laboratories Ltd., Mumbai	Shivangi Rana, Hearing Officer
26	1611429/ 42	Opp. No. AMD- 748947	M/s. Tradesafe, Jamnagar / M/s. Planet Women Health Solution Pvt. Ltd., Ahmedabad V/s M/s. Ashoka Trade Marks Co., New Delhi / M/s. Mirza International Ltd., New Delhi	Shivangi Rana, Hearing Officer
27	1317071/ 12	Opp. No. AMD- 205153	M/s. Jayesh Knitting Pvt. Ltd., Jamnagar V/s Mr. Sameer Udyog, New Delhi	Shivangi Rana, Hearing Officer
28	1317071/ 12	Opp. No. AMD- 205161	M/s. Jayesh Knitting Pvt. Ltd., Jamnagar V/s M/s. Amba Motorcycles, New Delhi	Shivangi Rana, Hearing Officer

29	1704237/ 24	Opp. No. AMD- 745303	M/s. Tradesfe, Jamnagar / M/s. Kay Bee Collection, Bhilwara V/s M/s. AZB & Partners, Mumbai / M/s. Raymond Limited, Ratnagiri-Maharashtra	Hemlata Choudhary, Hearing Officer
30	1349738/ 03	Opp. No. AMD- 225082	M/s. Drashtee & Co., Surat / M/s. Yamuna Traders, Surat V/s M/s. Yamuna Gruha Udhog, Vadodara	Hemlata Choudhary, Hearing Officer
31	1258477/ 05	Opp. No. AMD- 195520	Mr. Jatin Y. Trivedi, Ahmedabad / M/s. Cadila Pharmaceuticals Ltd., Ahmedabad V/s M/s. Vishesh & Associates, Mumbai / M/s. Glenmark Pharmaceuticals Limited, Mumbai	Hemlata Choudhary, Hearing Officer
32	1511489/ 05	Opp. No. AMD- 729277	M/s. Theodor Remedies, Sundhiya-Vadnagar V/s M/s. Sun Pharmaceutical Industries Ltd., Mumbai	Hemlata Choudhary, Hearing Officer
33	1531356/ 05	Opp. No. AMD- 729236	M/s. R. R. Shah & Co., Ahmedabad / M/s. Torrent Pharmaceuticals Ltd., Ahmedabad V/s M/s. V.A. Associates, Mumbai / M/s. Lupin Limited, Mumbai	Hemlata Choudhary, Hearing Officer
34	1623648/ 30	Opp. No. AMD- 746295	Ms. Shilpa Gupta, Mumbai / Mrs. Sapna Jain, Nimahera V/s Advocate Devan M Desai, Ahmedabad / M/s. K.P.Industries, Dhrangdhra	Hemlata Choudhary, Hearing Officer
35	1600276/ 41	Opp. No. AMD- 745150	M/s. Agnihotri & Jha Associates, Mumbai / M/s. Vision Kota, Kota-Rajasthan V/s M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Vision Stationery Pvt. Ltd., Ahmedabad	Hemlata Choudhary, Hearing Officer

36	1628192/ 07	Opp. No. AMD- 745648	M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Gelco Electronics Pvt. Ltd., Ahmedabad V/s M/s. Worldwide Registration Bureau, New Delhi / M/s. Guru Nanak Iron & Steel Manufacturing Co., Jalandhar City	Bhavya Jain, Hearing Officer
37	1628192/ 07	Opp. No. AMD- 746237	M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Gelco Electronics Pvt. Ltd., Ahmedabad V/s M/s. G.S. Rijhwani & Co., Mumbai / M/s. Saloni Electronics & Controls, Indore-M.P.	Bhavya Jain, Hearing Officer
38	1613689/ 30	Opp. No. AMD- 743673	M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Jivraj Tea Limited, Surat V/s M/s. H.K.Acharya And Company, Ahmedabad / M/s. Shah Jivraj Nanchand & Sons, Udhna	Bhavya Jain, Hearing Officer
39	1525961/ 34	Opp. No. AMD- 732375	M/s. G. D. Bansal & Associates., Jaipur / Mr. Muzzafar Ahmad, Tonk-Rajasthan V/s M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. M.Islam & Company, Tonk-Rajasthan	Bhavya Jain, Hearing Officer
40	1510383/ 37	Opp. No. AMD- 728417	M/s. H.K.Acharya And Company, Ahmedabad / M/s. Navratna Organisers & Developers Pvt. Ltd., Ahmedabad V/s M/s. Daswani & Daswani, Kolkata / M/s. Emami Ltd., Kolkata	Bhavya Jain, Hearing Officer
41	1368380/ 05	Opp. No. AMD- 710083	M/s. D.C. Dani & Associates, Ahmedabad / M/s. Sanjeevani Bio - Tech Pvt. Ltd., Ahmedabad V/s M/s. IPR House.Com, West Bengal / M/s. Albert David Limited, Calcutta	Bhavya Jain, Hearing Officer

42	1476606/ 41	Opp. No. AMD- 720353	M/s. G. D. Bansal & Associates., Jaipur / Smt. Beena Sharma W/O. Sh. Ramesh Chandra Sharma, Jaipur V/s M/s. W. S. Kane & Co., Mumbai / M/s. Vidyasagar Learning Pvt. Ltd., Mumbai	Bhavya Jain, Hearing Officer
43	1576597/ 24	Opp. No. AMD- 738496	M/s. M.N. Shah & Co., Ahmedabad / M/s. Gee Bee Creation, Kalupur V/s M/s. Arjun T. Bhagat & Co., Mumbai / M/s. Binod Kumar & Co., Pvt. Ltd., Mumbai	Rema Srinivasan Iyengar, Deputy Registrar
44	1576327/ 01	Opp. No. AMD- 751093	M/s. T. C. Patel & Co., Ahmedabad / M/s. Grace Bio-Care Pvt. Ltd., Vadodara V/s M/s. Anand and Anand, New Delhi	Rema Srinivasan Iyengar, Deputy Registrar
45	1613760/ 25	Opp. No. AMD- 741657	M/s. K.C. Patel & Co., Ahmedabad / M/s. Shree Mahakali Enterprise, Kapodra-Surat V/s M/s. Mahtta & Co., Ludhiana / M/s. Venus Garments (India) Limited, Ludhiana	Jai Prakash, Asst. Registrar
46	1605736/ 07	Opp. No. AMD- 740407	M/s. Tradesafe, Jamnagar / Mr. Mansukhbhai Kantilal Shrimanker, Rajkot V/s M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Nirma Limited, Ahmedabad	Jai Prakash, Asst. Registrar
47	1422433/ 30	Opp. No. AMD- 713489	M/s. B.B. Marketing, Jhalod V/s M/s. P2 Lex Peritus, Delhi / M/s. Surya Food & Agro Limited, Noida-U.P.	Venkatesan Rajamani, Asst. Registrar

48	1584973/ 29	Opp. No. AMD- 737038	M/s. Adani Wilmar Limited, Ahmedabad V/s M/s. Kayser And Company, Mumbai / M/s. Raj Oil Mills Ltd., Mumbai	Venkatesan Rajamani, Asst. Registrar
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CAUSE LIST

Sr. No.	Applicati on/R. T. M. No.	Opp./Rect. No.	Name of Parties	
01	1136826/ 19	Opp. No. AMD- 163708	M/s. Sanyo Cera Tiles Pvt. Ltd., Himmatnagar V/s M/s. S. Majumdar & Co., Kolkata	Suraj Kakirwar, Hearing Officer
02	1133930/ 03	Opp. No. AMD- 170183	M/s. G. D. Bansal & Associates., Jaipur / M/s. Z S Company, Jaipur V/s M/s. Nirma Limited, Ahmedabad	Suraj Kakirwar, Hearing Officer
03	1133930/ 03	Opp. No. AMD- 170191	M/s. G. D. Bansal & Associates., Jaipur / M/s. Z S Company, Jaipur V/s M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Nirma Limited, Ahmedabad	Suraj Kakirwar, Hearing Officer
04	799510/ 02	Opp. No. AMD- 203368	Mr. Jatin Y. Trivedi, Ahmedabad / M/s. Sun Rise Paints, Manufacturing Co., Ahmedabad V/s M/s. Singhania & Partners, New Delhi	Suraj Kakirwar, Hearing Officer

05	1760814/ 29	Opp. No. AMD- 762586	M/s. H.K.Acharya And Company, Ahmedabad / M/s. Anil Ltd., Ahmedabad V/s M/s. Apr Associates, Chennai / M/s. Krishna Traders, Dindugal	Suraj Kakirwar, Hearing Officer
06	1602711/ 05	Opp. No. AMD- 742623	M/s. K.C. Patel & Co., Ahmedabad / Mr. Amit R. Trivedi, Baroda V/s M/s. Vishesh & Associates, Mumbai / M/s. Galpha Laboratories Ltd., Mumbai	Suraj Kakirwar, Hearing Officer
07	1758462/ 19	Opp. No. AMD- 758295	M/s. Tradesafe, Jamnagar / Mr. Vishwas Tulsidas Sonigara, Ahmedabad V/s M/s. Puthran & Associates, Chennai / M/s. R.A.K. Ceramic India Pvt. Limited, Secunderabad	Suraj Kakirwar, Hearing Officer
08	1182526/ 05	Opp. No. AMD- 154541	Mr. S.K. Marwah, Chandigarh / M/s. Elcon Drugs And Formulations Ltd., Jaipur V/s M/s. Tas & Co., Mumbai / M/s. Mahindra & Mahindra Ltd., Mumbai	Hemlata Choudhary, Hearing Officer
09	1197808/ 07	Opp. No. AMD- 194347	M/s. West Coast Abrasives, Jamnagar V/s M/s. Jasani & Company, Rajkot / M/s. R. Nitin & Company, Rajkot	Hemlata Choudhary, Hearing Officer
10	1198914/ 29	Opp. No. AMD- 192599	M/s. Deluxe Agro Industries, Visnagar V/s M/s. Ashoka Trade Marks Co., New Delhi / M/s. Prag Oil Mills Ltd., New Delhi	Hemlata Choudhary, Hearing Officer

11	1198914/ 29	Opp. No. AMD- 193693	M/s. Deluxe Agro Industries, Visnagar V/s M/s. Ganesh Oil Mill, Rajkot	Hemlata Choudhary, Hearing Officer
12	1232846/ 07	Opp. No. AMD- 191344	Advocate S. Suriyanarayanan, Surat / M/s. Dhan Kuber Textile Store, Surat V/s M/s. Suresh & Co., Mumbai / M/s. Kuber Tobacco Products Pvt. Ltd., Delhi	Hemlata Choudhary, Hearing Officer
13	1441249/ 32	Opp. No. AMD- 719299	M/s. Bachan Legal Consultants (P) Ltd., Delhi / Mr. Harvinder Singh, Alwar V/s M/s. Remfry & Sagar, Gurgaon	Hemlata Choudhary, Hearing Officer
14	1181405/ 05	Opp. No. AMD- 172591	Mr. Suresh M. Upadhyay Advocate, Vasna-Ahmedabad V/s M/s. Khaitan & Co., Mumbai / M/s. Koye Pharmaceuticals Private Limited, Mumbai	Hemlata Choudhary, Hearing Officer
15	1298576/ 05	Opp. No. AMD- 196031	Mr. Jatin Y. Trivedi, Ahmedabad / M/s. Cadila Pharmaceuticals Ltd., Ahmedabad V/s M/s. Rao & Rao, Secunderabad / M/s. Sarvotham Care Ltd., Secunderabad	Bhavya Jain, Hearing Officer
16	1298578/ 05	Opp. No. AMD- 202410	Mr. Jatin Y. Trivedi, Ahmedabad / M/s. Cadila Pharmaceuticals Ltd., Ahmedabad V/s M/s. Saikrishna & Associates, Noida-U.P.	Bhavya Jain, Hearing Officer
17	1298650/ 41	Opp. No. AMD- 208175	Mr. Tejas Shriparakash Pandya, Ahmedabad V/s M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Karnavati Medical And Educational Trust, Ahmedabad	Bhavya Jain, Hearing Officer

18	1298651/ 41	Opp. No. AMD- 205676	Mr. Tejas Shriparakash Pandya, Ahmedabad V/s M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Karnavati Medical And Educational Trust, Ahmedabad	Bhavya Jain, Hearing Officer
19	1298668/ 25	Opp. No. AMD- 215941	Mr. Rasikkumar Sagarmal Shah, Ahmedabad V/s M/s. R.K. Dewan & Company, Mumbai / M/s. Libra Products, Mumbai	Bhavya Jain, Hearing Officer
20	1351805/ 34	Opp. No. AMD- 711724	Mr. Jatin Y. Trivedi, Ahmedabad / Mr. Rashmin M. Majithia, Ahmedabad V/s M/s. R.R.Shah & Co., Ahmedabad / M/s. Urmin Products Pvt. Ltd., Ahmedabad	Bhavya Jain, Hearing Officer
21	1367347/ 30	Opp. No. AMD- 230418	Mr. Jayantibhai K & N BSP; Babulal Patel, Halol V/s M/s. Tradesafe, Jamnagar / M/s. Vijay Mamra Factory, Gondal	Bhavya Jain, Hearing Officer
22	1213615/ 05	Opp. No. AMD- 198731	Mr. Pavankumar B. Khetan, Surat V/s M/s. Neon Laboratories Limited, Mumbai	Shivangi Rana, Hearing Officer
23	1311338/ 03	Opp. No. AMD- 709874	Mr. Sharad Agrawal, Jodhpur / Mr. Ghanshyam Tak, Pali- Rajasthan V/s M/s. Delhi Registration Service, New Delhi / Kuria Mal Gopi Chand, New Delhi	Shivangi Rana, Hearing Officer
24	1321750/ 19	Opp. No. AMD- 223120	M/s. Century Tiles Ltd., Himmatnagar V/s M/s. W. S. Kane & Co., Mumbai / M/s. H & R Johnson (India) Limited, Mumbai	Shivangi Rana, Hearing Officer

25	1335516/ 09	Opp. No. AMD- 233843	M/s. G. D. Bansal & Associates., Jaipur / Mr. Antia Devi Kyal, Churu-Rajasthan V/s M/s. Anand And Anand, New Delhi / M/s. Dharampal Premchand Limited, Delhi	Shivangi Rana, Hearing Officer
26	1315484/ 31	Opp. No. AMD- 212382	M/s. Paramount Trade Marks Co., Delhi / Shri Gopal Tanuja, Bharatpur V/s M/s. Anand And Anand, New Delhi / M/s. Dharampal Premchand Limited, Delhi	Shivangi Rana, Hearing Officer
27	1343541/ 24	Opp. No. AMD- 213611	M/s. Airtex (India) P. Ltd., Bhilwara V/s M/s. INTTL Advocare, New Delhi / M/s. Bharti Airtel Limited, New Delhi	Shivangi Rana, Hearing Officer
28	1294699/ 29	Opp. No. AMD- 203345	M/s. H. Harkishan Mody & Associates, Rajkot / Mr. Raghunandanbhai Harjivanbhai Sejal, Rajkot V/s M/s. Tradesafe, Jamnagar / M/s. Abhishek Sweets, Rajkot	Shivangi Rana, Hearing Officer
29	1623146/ 17	Opp. No. AMD- 741929	M/s. T.C.Patel & Co., Ahmedabad / M/s. Godavari Pipes Private Limited, Rajkot V/s M/s. Rao & Rao, Secunderabad / M/s. Godavari Polymers Pvt. Ltd., Hyderabad	Jitendra Vyas, Hearing Officer
30	1256386/ 24	Opp. No. AMD- 238205	M/s. Brahmhatt & Associates, Ahmedabad / Mr. Patel Jagdishbhai Gandadal, Ahmedabad V/s M/s. Indo Overseas Trade Marks Co., Ahmedabad / M/s. Rustom Polycot Mills (India) Pvt. Ltd., Ahmedabad	Jitendra Vyas, Hearing Officer

31	1712683/ 25	Opp. No. AMD- 753769	M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Arvind Limited, Ahmedabad V/s M/s. Puthran & Associates, Secunderabad / M/s. Aditya Birla Fashion and Retail Limited, Mumbai	Jitendra Vyas, Hearing Officer
32	1645588/ 05	Opp. No. AMD- 749289	M/s. Finecure Pharmaceuticals, Ahmedabad V/s M/s. Vishesh & Associates, Mumbai / M/s. Integrate Pvt. Ltd., Mumbai	Jitendra Vyas, Hearing Officer
33	1638352/ 31	Opp. No. AMD- 744691	M/s. G. D. Bansal & Associates., Jaipur / Mr. Sushil Dhariwal S/O. Sh. S.R. Dhariwal, Jodhpur V/s M/s. Delhi Trade Mark Company, New Delhi / M/s. Hello Minerals Water Pvt. Ltd., New Delhi	Jitendra Vyas, Hearing Officer
34	1636073/ 29	Opp. No. AMD- 744506	M/s. A R Shah & Co., Ahmedabad / Mr. Ashraf Haji Musa Dhantiya, Godhra V/s M/s. Lalji Advocates, Delhi / Mr. Sugan Chand Murari Lal, Delhi-6	Jitendra Vyas, Hearing Officer
35	1632237/ 25	Opp. No. AMD- 751141	Advocate Archana Mishra, Jaipur / M/s. Somani Fabrics, Jaipur V/s M/s. Shirt Company (India) Private Limited, Mumbai	Jitendra Vyas, Hearing Officer
36	1267940/ 05	Opp. No. AMD- 202201	Mr. Radheshyam Singhaniya, Ahmedabad V/s M/s. Raptakos, Brett & Co. Ltd., Mumbai	Jitendra Bohra, Hearing Officer
37	1267933/ 05	Opp. No. AMD- 202694	Mr. Radheshyam Singhaniya, Ahmedabad V/s M/s. Ashoka Trade Marks Co., New Delhi / M/s. Rapross Pharmaceuticals (P) Ltd., New Delhi-87	Jitendra Bohra, Hearing Officer

38	1264077/ 05	Opp. No. AMD- 198749	M/s. R. R. Shah & Co., Sola-Ahmedabad / M/s. Torrent Pharmaceuticals Ltd., Ahmedabad V/s M/s. USV Limited, Mumbai	Jitendra Bohra, Hearing Officer
39	1263427/ 30	Opp. No. AMD- 208078	M/s. G. D. Bansal & Associates., Jaipur / Mr. Pawan Kumar Gupta, Hindon City-Rajasthan V/s M/s. S. K. Trademarks Co., Delhi / M/s. Shiv Nath Rai Harnarain (I) Ltd., Delhi	Jitendra Bohra, Hearing Officer
40	1257395/ 05	Opp. No. AMD- 189738	M/s. Cadila Health Care Limited, Ahmedabad V/s M/s. Cadila Pharmaceuticals Ltd., Ahmedabad	Jitendra Bohra, Hearing Officer
41	1744164/ 03	Opp. No. AMD- 761272	M/s. Delhi Registration Service, New Delhi / M/s. Raghav Industries, Alwar-Rajasthan V/s M/s. Taj Trade Mark Pvt. Ltd., Agra-U.P. / M/s. Sauss Home Products Private Limited, Firozabad-U.P.	Jitendra Bohra, Hearing Officer
42	1744164/ 03	Opp. No. AMD- 759462	M/s. Delhi Registration Service, New Delhi / Mr. Narinder Kumar Salaria, Alwar V/s M/s. G. D. Bansal & Associates., Jaipur / M/s. Banshi Udyog, Sikar-Rajasthan	Jitendra Bohra, Hearing Officer
43	1100279/ 05	Opp. No. AMD- 180151	M/s. G. D. Bansal & Associates., Jaipur / M/s. Smilax Pharmaceuticals, Jaipur V/s M/s. Suresh M. Upadhyaya, Ahmedabad / M/s. Cadila Healthcare Limited, Ahmedabad	Venkatesan Rajamani, Asst. Registrar
44	1120753/ 05	Opp. No. AMD- 195857	M/s. Tradesafe, Jamnagar / M/s. Ray Remedies Pvt. Ltd., Changodar V/s M/s. Remfry & Sagar, Gurgaon	Venkatesan Rajamani, Asst. Registrar

45	1273228/ 13	Opp. No. AMD- 205916	M/s. Prince Fireworks Industries, Bharatpur V/s M/s. G.S.Rijhwani & Co., Mumbai / M/s. Mahalaxmi Fireworks Industries, Gwalior	Jai Prakash, Asst. Registrar
46	1279895/ 05	Opp. No. AMD- 202642	M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Intas Pharmaceuticals Ltd., Ahmedabad V/s M/s. Lalji Trade Mark Co., Delhi / M/s. Addis Biotech Pvt. Ltd., Panipat-Haryana	Jai Prakash, Asst. Registrar
47	1686116/ 19	Opp. No. AMD- 749485	M/s. K.C. Patel & Co., Ahmedabad / Mr. Danabhai N. Patel, Navsari V/s M/s. H & R Johnson (India) Limited, Mumbai	Rema Srinivasan Iyengar, Deputy Registrar
48	1753179/ 41	Opp. No. AMD- 758631	M/s. Technoleg-Ipr (Advocates), Nadiad / Mr. Sumeet D. Punjabi, Ahmedabad V/s M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. National Institute Of Jewellery Design, Ahmedabad	Rema Srinivasan Iyengar, Deputy Registrar



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व्यापार चिन्ह रजिस्ट्री / TRADE MARKS REGISTRY
बौद्धिक संपदा भवन / IP BHAWAN
चाणक्यपुरी ओवरब्रिज के निकट / NEAR CHANKYAPURI OVERBRIDGE,
घाटलोडिया, अहमदाबाद / GHATLODIA, AHMEDABAD-380061

☎ 079-27601781
079-27601782
Fax No.: 27601779

Time: 11:00 AM

Date: 22/03/2023

CAUSE LIST

Sr. No.	Applicati on/R. T. M. No.	Opp./Rect. No.	Name of Parties	
01	1178870/ 30	Opp. No. AMD- 235349	Mr. Sharad Agrawal, Jodhpur / Mr. Premchand Gulechha, Jodhpur V/s M/s. Delhi Registration Service, New Delhi / Mr. Mangat Ram Bhagwat Swarup, Delhi-33	Shivangi Rana, Hearing Officer
02	1607712/ 12	Opp. No. AMD- 745771	M/s. T.C.Patel & Co., Ahmedabad / Mr. Sambhubhai L. Vaghasiya, Rajkot V/s M/s. Jasani & Company, Rajkot / M/s. Vijay Machine Tools, Rajkot	Shivangi Rana, Hearing Officer
03	1632727/ 29	Opp. No. AMD- 742619	M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Ahmedabad District Co-Op Milk Producer"s Union Ltd., Ahmedabad V/s Advocate D. K. Dhingra, Ludhiana / M/s. Supreme Agrofoods Pvt. Ltd., Ludhiana	Shivangi Rana, Hearing Officer
04	1351625/ 05	Opp. No. AMD- 212819	Mr. Jatin Y. Trivedi, Ahmedabad / M/s. Cadila Pharmaceuticals Ltd., Ahmedabad V/s M/s. Anand And Anand, New Delhi / M/s. Hamdard (Wakf) Laboratories, New Delhi	Shivangi Rana, Hearing Officer

05	1402188/ 33	Opp. No. AMD- 713153	M/s. AZB Partners, Mumbai / M/s. Regent First Private Limited, Daman & Diu V/s M/s. Shaw Wallace & Co. Limited, Mumbai	Shivangi Rana, Hearing Officer
06	1402188/ 33	Opp. No. AMD- 713273	M/s. AZB Partners, Mumbai / M/s. Regent First Private Limited, Daman & Diu V/s M/s. Tilaknagar Industries Limited, Churchgate-Mumbai	Shivangi Rana, Hearing Officer
07	1405473/ 09	Opp. No. AMD- 712907	M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Nirma Limited, Ahmedabad V/s M/s. K & S Partners, Bangalore / M/s. Nirlep Appliances Limited, Aurangabad	Shivangi Rana, Hearing Officer
08	1628160/ 11	Opp. No. AMD- 745632	M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Gelco Electronics Pvt. Ltd., Ahmedabad V/s M/s. Arjun T. Bhagat & Co., Mumbai / M/s. Nelco Limited, Mumbai	Bhavya Jain, Hearing Officer
09	1352847/ 17	Opp. No. AMD- 225660	M/s. K.C. Patel & Co., Ahmedabad / M/s. Swastik Krushi Poly Pipes Pvt. Ltd., Gandhinagar V/s M/s. Premier Registration Service, New Delhi / M/s. Swastik Pipes Ltd., New Delhi	Bhavya Jain, Hearing Officer
10	1249902/ 29	Opp. No. AMD- 189871	M/s. Jasani & Company, Rajkot / M/s. Rajkot District Co-Operative Milk Producers Union Limited, Rajkot V/s Mr. Arun Malhotra, Hisar-Haryana / M/s. Shyam Sunder (Haryana) Industries Pvt. Ltd., Hisar-Haryana	Bhavya Jain, Hearing Officer

11	1100218/ 34	Opp. No. AMD- 212545	M/s. Tradesafe, Ahmedabad / M/s. Bochasanwasi Shri Akshar Purushottam Swaminarayan Sanstha, Ahmedabad V/s M/s. Law & Prudence, Mumbai / M/s. Shayana Lingoo Bidiwala & Co., Mumbai	Bhavya Jain, Hearing Officer
12	1081078/ 31	Opp. No. AMD- 233323	M/s. Indo Overseas Trade Marks Co., Ahmedabad / Mr. Rajendra Nanubhai Majithia, Ahmedabad V/s Mr. Jatin Y. Trivedi, Ahmedabad / M/s. Babul Products, Ahmedabad	Bhavya Jain, Hearing Officer
13	1190181/ 05	Opp. No. AMD- 193972	Mr. Subhashchandra V. Purohit, Ahmedabad / M/s. Elite Pharma Pvt. Ltd., Ahmedabad V/s M/s. International Trade Marks Bureau, Fort Mumbai / M/s. Lupin Limited, Mumbai	Bhavya Jain, Hearing Officer
14	1190181/ 05	Opp. No. AMD- 193981	Mr. Subhashchandra V. Purohit, Ahmedabad / M/s. Elite Pharma Pvt. Ltd., Ahmedabad V/s M/s. International Trade Marks Bureau, Fort Mumbai / M/s. IPCA Laboratories Ltd., Mumbai	Bhavya Jain, Hearing Officer
15	1584611/ 01	Opp. No. AMD- 761725	M/s. Rahul Chaudhry & Partners, New Delhi / M/s. Zydus Wellness Limited, Ahmedabad V/s M/s. Nanavati Associates, Ahmedabad / M/s. Kaira District Co-Operative Milk Producers Union Ltd., Anand	Hemlata Choudhary, Hearing Officer
16	1584611/ 01	Opp. No. AMD- 761910	M/s. Rahul Chaudhry & Partners, New Delhi / M/s. Zydus Wellness Limited, Ahmedabad V/s M/s. Inttl Advocare, New Delhi / M/s. Dabur India Limited, Sahibabad-Ghaziabad-U.P.	Hemlata Choudhary, Hearing Officer

17	1123281/ 16	Opp. No. AMD- 223241	M/s. Kumkum Education Academy , Ahmedabad V/s Mr. P.K. Arora, Agra-U.P. / M/s. British Institute Of Spoken English, Mathura-U.P.	Hemlata Choudhary, Hearing Officer
18	1163019/ 05	Opp. No. AMD- 202141	Mr. Chirag A. Shah, Ahmedabad / M/s. Yekuto Pharma Pvt. Ltd., Ahmedabad V/s M/s. Vishesh & Associates, Mumbai / M/s. Indchemie Health Specialities Pvt. Ltd., Mumbai	Hemlata Choudhary, Hearing Officer
19	1180734/ 11	Opp. No. AMD- 179545	Mr. Jitendrakumar Devjibhai Kaila, Morbi V/s Mr. P. K. Arora, Agra-10 / M/s. Geeta Glass Works, Firozabad-U.P.	Hemlata Choudhary, Hearing Officer
20	1168511/ 05	Opp. No. AMD- 192253	Mr. Jatin Y. Trivedi, Ahmedabad / M/s. Cadila Pharmaceuticals Ltd., Bhat-Ahmedabad V/s M/s. Remfry & Sagar, Gurgaon	Hemlata Choudhary, Hearing Officer
21	1604690/ 25	Opp. No. AMD- 741780	M/s. Brahmhatt Umesh Bhanuprasad, Ahmedabad / M/s. Cloud 9 Designs, Ahmedabad V/s M/s. J F Associates, New Delhi / M/s. Unison Developers Pvt. Ltd., Uttaranchal	Hemlata Choudhary, Hearing Officer
22	1275483/ 30	Opp. No. AMD- 205938	Mr. Hardeep L Mahida, Gandhinagar / M/s. Parekh Brothers, Gondal-Rajkot V/s M/s. Arjun T. Bhagat & Co., Mumbai / M/s. G.A. Randerian Pvt. Ltd., Calcutta	Jitendra Bohra, Hearing Officer

23	1275733/ 25	Opp. No. AMD- 221788	Shri Sharvil P. Majmudar, Ahmedabad / M/s. Swiss Fashion Pvt. Ltd., Baroda V/s M/s. Khaitan & Co., Mumbai / M/s. Garden Silk Mills Limited, Surat	Jitendra Bohra, Hearing Officer
24	1275893/ 31	Opp. No. AMD- 190770	M/s. Taj Trade Mark Agency, Agra / M/s. Arpit Food Products, Jodhpur-Rajasthan V/s M/s. S.K. Agarwal & Co., Agra / M/s. Rising Sun Food Products (P) Ltd., Agra	Jitendra Bohra, Hearing Officer
25	1275199/ 31	Opp. No. AMD- 202632	M/s. Rajasthan Trade Mark Co., Mumbai / M/s. R.M. Industries, Kota-Rajasthan V/s M/s. Taj Trade Mark Agency, Agra-2 / M/s. Rising Sun Food Products (P) Ltd., Agra	Jitendra Bohra, Hearing Officer
26	1263715/ 30	Opp. No. AMD- 234646	Mr. Nareshkumar Laxmanbhai Patel, Unjha-Mahesana V/s M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Shivling Marketing, Vasad	Jitendra Bohra, Hearing Officer
27	1307118/ 30	Opp. No. AMD- 202067	M/s. Advocate Anil Kumar Sharma, Jaipur / M/s. Pankaj Iodized Salt Industries, Nagour-Rajasthan V/s Advocate Sudhir Bhardwaj, Delhi-33 / M/s. Shakti Zarda Factory (I) Pvt. Ltd., Delhi	Jitendra Bohra, Hearing Officer
28	1269130/ 01	Opp. No. AMD- 187144	M/s. Varikasery & Varikasery, Mumbai / M/s. Rachana Guild Pvt. Ltd., Ahmedabad V/s M/s. Dharampal Satyapal Sons Pvt. Ltd., Noida-U.P.	Jitendra Bohra, Hearing Officer

29	1707431/ 19	Opp. No. AMD- 761289	M/s. K.C. Patel & Co., Ahmedabad / Mr. Upedrasingh Bharatsinh Thakor, Surat V/s M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Jai Jalaram Bricks Work, Godhra	Jitendra Vyas, Hearing Officer
30	1617497/ 42	Opp. No. AMD- 746325	M/s. Brahmhatt & Associates, Ahmedabad / Dr. Aalap P. Shah, Ahmedabad V/s M/s. Fatehchand C. Shah & Co., Mumbai / M/s. Mission Pharmaceuticals Limited, Mumbai	Jitendra Vyas, Hearing Officer
31	1618840/ 30	Opp. No. AMD- 739837	Mr. Pawankumar Kanvarlal Ajmera, Ahmedabad V/s Mr. Chandrakant M Joshi, Mumbai / Mr. Mahendrakumar Bhurabhai & Co., Nandurbar	Jitendra Vyas, Hearing Officer
32	1623650/ 30	Opp. No. AMD- 741261	M/s. Advocate Sangeeta Pal, Mumbai / M/s. Mousam Bahar Sweets, Nimbahera-Rajasthan V/s Advocate Devan M Desai, Ahmedabad / M/s. K.P.Industries, Dhrangdhra	Jitendra Vyas, Hearing Officer
33	1625556/ 04	Opp. No. AMD- 757483	M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Planet Education LLP, Ahmedabad V/s M/s. R.K. Dewan & Company, Mumbai / M/s. Planet M Retail Limited, Mumbai	Jitendra Vyas, Hearing Officer
34	1628896/ 05	Opp. No. AMD- 743766	M/s. D. C. Dani & Associates, Ahmedabad / M/s. Montage Laboratories Pvt. Ltd., Himatnagar V/s M/s. Medley Pharmaceuticals Limited, Mumbai	Jitendra Vyas, Hearing Officer

35	1632236/ 30	Opp. No. AMD- 764017	M/s. G. D. Bansal & Associates., Jaipur / M/s. Maa Salt Chem Pvt. Ltd., Bhilwara V/s Advocate Chirag A. Shah, Ahmedabad / M/s. Mafatlal Food Products Pvt. Ltd., Ahmedabad	Jitendra Vyas, Hearing Officer
36	1505506/ 17	Opp. No. AMD- 727166	M/s. G. D. Bansal & Associates., Jaipur / M/s. Rathi Irrigation Pvt. Ltd., Jaipur V/s M/s. Indian Trade Marks Co., New Delhi / M/s. Jindal Industries Ltd., Hissar-Haryana	Suraj Kakirwar, Hearing Officer
37	1505506/ 17	Opp. No. AMD- 729470	M/s. G. D. Bansal & Associates., Jaipur / M/s. Rathi Irrigation Pvt. Ltd., Jaipur V/s M/s. Jindal Industries Ltd., Hissar-Haryana	Suraj Kakirwar, Hearing Officer
38	1192244/ 07	Opp. No. AMD- 190016	M/s. Tradesafe, Jamnagar / Smt. Kiranben R. Kotecha, Rajkot V/s M/s. Ashoka Trade Marks Co., New Delhi / M/s. Associated Appliances Ltd., Faridabad	Suraj Kakirwar, Hearing Officer
39	1193268/ 34	Opp. No. AMD- 202659	Mr. Hiral C. Joshi, Mumbai / Mr. Vinod Kumar Ramanlal Shah - (H. U. F) (Represented By Its Karta Shri Sanjay V. Shah), Ahmedabad V/s M/s. Anand And Anand, New Delhi / M/s. Dharampal Satyapal Sons Pvt. Ltd., New Delhi	Suraj Kakirwar, Hearing Officer
40	1233124/ 05	Opp. No. AMD- 218020	Mr. Chandrakant M. Joshi, Mumbai / M/s. PCI Healthcare Private Limited, Mumbai V/s M/s. Lalji Advocates, Delhi / M/s. BRD Medi Labs, Baddi- Himachal Pradesh	Suraj Kakirwar, Hearing Officer

41	1234844/ 25	Opp. No. AMD- 258186	M/s. G. D. Bansal & Associates., Jaipur / M/s. Vimalscop Products, Ahmedabad V/s M/s. Vimal Mills India, Jasol	Suraj Kakirwar, Hearing Officer
42	1242299/ 22	Opp. No. AMD- 207918	M/s. S. Majumdar & Co., Kolkata / M/s. Sogo Ceramic Pvt. Ltd., Morbi V/s M/s. Krishna & Saurastri, Mumbai	Suraj Kakirwar, Hearing Officer
43	1527016/ 34	Opp. No. AMD- 728331	M/s. Indo Overseas Trade Marks Co., Ahmedabad / M/s. Urmin Products Pvt. Ltd., Changodar V/s M/s. Y. J. Trivedi & Co., Ahmedabad / Mr. Rashim M Majithia, Ahmedabad	Rema Mem, Deputy Registrar
44	1527016/ 34	Opp. No. AMD- 728633	M/s. Indo Overseas Trade Marks Co., Ahmedabad / M/s. Urmin Products Pvt. Ltd., Changodar V/s Mr. Jatin Y. Trivedi, Ahmedabad / M/s. Babul Products, Ahmedabad	Rema Mem, Deputy Registrar
45	1677108/ 05	Opp. No. AMD- 740121	M/s. B. D. Shukla & Company, Ahmedabad / M/s. Navnidhi Lifescience Private Limited, Ahmedabad V/s M/s. D K Lalwani & Co., New Delhi / M/s. Psycoremedies, Ludhiana	Jai Prakash, Asst. Registrar
46	1717281/ 05	Opp. No. AMD- 755266	M/s. G. D. Bansal & Associates., Jaipur / M/s. Advance Pharmatech Drugs Pvt. Ltd., Jaipur V/s Ms. Jaya Manghwani, Mumbai / M/s. Mehta Unani Pharmacy & Co. Pvt. Ltd., Rajkot	Jai Prakash, Asst. Registrar

47	1585915/ 09	Opp. No. AMD- 747468	Ms. JP Iscon Pvt. Ltd., Ahmedabad / M/s. Rishit Bhatt & Co., Ahmedabad V/s M/s. Vishesh & Associates, Mumbai / M/s. International Society For Krishna Consciousness, Mumbai	Venkatesan Rajamani, Asst. Registrar
48	1559519/ 05	Opp. No. AMD- 734855	Ms. Atul Limited, Valsad V/s M/s. Asian Patent Bureau, Mumbai / M/s. Centaur Pharmaceuticals Private Limited, Mumbai-55	Venkatesan Rajamani, Asst. Registrar



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बौद्धिक संपदा भवन / IP BHAWAN
चाणक्यपुरी ओवरब्रिज के निकट / NEAR CHANKYAPURI OVERBRIDGE,
घाटलोडिया, अहमदाबाद / GHATLODIA, AHMEDABAD-380061

☎ 079-27601781
079-27601782
Fax No.: 27601779

Time: 11:00 AM

Date: 23/03/2023

CAUSE LIST

Sr. No.	Applicati on/R. T. M. No.	Opp./Rect. No.	Name of Parties	
01	1352061/ 31	Opp. No. AMD- 253794	Mr. Amitkumar Mohanbhai Patel, Mahesana V/s M/s. Manmohan Singh & Associates, New Delhi / M/s. Virbac Animal Health India Pvt. Ltd., Mumbai	Bhavya Jain, Hearing Officer
02	1358967/ 11	Opp. No. AMD- 230402	Mr. Arjun S. Patel, Ahmedabad / M/s. Venus Plastic, Rajkot V/s M/s. Jasani & Company, Rajkot / M/s. Dolphin Polyplast Pvt. Ltd., Metoda	Bhavya Jain, Hearing Officer
03	1352913/ 07	Opp. No. AMD- 209823	Mr. Jayantibhai Keshavlal Patel, Ahmedabad V/s M/s. Madamser & Co., New Delhi / M/s. Mex Switchgears Pvt. Ltd., Jalandhar	Bhavya Jain, Hearing Officer
04	1383417/ 05	Opp. No. AMD- 258268	M/s. Comed Chemicals Ltd., Baroda V/s Mr. Rajvi Vipul Bhagat, Mumbai	Bhavya Jain, Hearing Officer
05	1383417/ 05	Opp. No. AMD- 710703	M/s. Comed Chemicals Ltd., Baroda V/s M/s. Unimarck Pharma (I) Limited, Chandigarh	Bhavya Jain, Hearing Officer

06	1387965/ 30	Opp. No. AMD- 250883	M/s. S. A. Bhatt, Ahmedabad / Mr. Amit P Shah, Ahmedabad V/s M/s. Delhi Registration Service, New Delhi / M/s. KRBL Limited, Delhi	Bhavya Jain, Hearing Officer
07	1388281/ 42	Opp. No. AMD- 737602	M/s. Tradesafe, Jamnagar / Mr. Padmakar Eshwar Gambhir, Alkapuri-Vadodara V/s M/s. Thakrani & Company, Vadodara / M/s. New Alka Restaurant, Baroda	Bhavya Jain, Hearing Officer
08	1211743/ 01	Opp. No. AMD- 189318	Mr. Subhashchandra V. Purohit, Ahmedabad / M/s. Indocem Marketing Pvt. Ltd., Ahmedabad V/s M/s. R.K. Dewan & Company, Mumbai / M/s. Indofil Chemicals Company, Mumbai	Jitendra Bohra, Hearing Officer
09	1224070/ 05	Opp. No. AMD- 192635	M/s. Biocare Remedies Pvt. Ltd., Gandhinagar V/s M/s. The Calcutta Trade Mark Co., Delhi / M/s. Ssg Pharma Pvt. Ltd., Delhi	Jitendra Bohra, Hearing Officer
10	1233256/ 05	Opp. No. AMD- 185437	Mr. Chandrakant M. Joshi, Mumbai / M/s. Dava Bazar, New Delhi V/s M/s. Neon Laboratories Limited, Mumbai	Jitendra Bohra, Hearing Officer
11	1233256/ 05	Opp. No. AMD- 186463	Mr. Chandrakant M. Joshi, Mumbai / M/s. Dava Bazar, New Delhi V/s M/s. FDC Ltd., Mumbai	Jitendra Bohra, Hearing Officer
12	1191088/ 14	Opp. No. AMD- 202208	M/s. Jasani & Company, Rajkot / M/s. Options, Rajkot V/s M/s. Klient Rechts and Co., Mumbai / M/s. Options Clothing Co Pvt. Ltd., Mumbai	Jitendra Bohra, Hearing Officer

13	1193155/ 23	Opp. No. AMD- 185106	Mr. Hiral C. Joshi, Mumbai V/s M/s. M. P. Mirchandani & Co., Mumbai / M/s. Shreeram Thread Works, Mumbai	Jitendra Bohra, Hearing Officer
14	1204377/ 05	Opp. No. AMD- 189988	M/s. Indamed Pharmaceuticals Pvt. Ltd., Mansa V/s M/s. International Trade Marks Bureau, Mumbai / M/s. Lupin Limited, Mumbai	Jitendra Bohra, Hearing Officer
15	1181404/ 05	Opp. No. AMD- 172592	Advocate Suresh M. Upadhyay, Ahmedabad V/s M/s. Khaitan & Co., Mumbai / M/s. Koye Pharmaceuticals Private Limited, Mumbai	Hemlata Choudhary, Hearing Officer
16	934814/ 05	Opp. No. AMD- 247229	Mr. Jatin Y. Trivedi, Ahmedabad / M/s. K.K.Shuddh Ayurvedic Pharmacy, Bhulapole-Kheda V/s Miss Usha Athreya Chandrasekhar, Mumbai / Dr. Pankaj Naram & Dr. Smita Naram, Mumbai	Hemlata Choudhary, Hearing Officer
17	1816727/ 05	Opp. No. AMD- 767682	M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Nirma Limited, Ahmedabad V/s M/s. Shalina Laboratories Pvt. Ltd., Navi Mumbai	Hemlata Choudhary, Hearing Officer
18	1816754/ 05	Opp. No. AMD- 767683	M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Nirma Limited, Ahmedabad V/s M/s. Shalina Laboratories Pvt. Ltd., Navi Mumbai	Hemlata Choudhary, Hearing Officer
19	1769323/ 03	Opp. No. AMD- 762374	M/s. R.R.Shah & Co., Ahmedabad / M/s. Dhaval Chemical Industries, Ahmedabad V/s Shri M.J. Chawla And Girish Mohanlal Chawla, Ulhasnagar / M/s. Satkar Soap Factory, Ulhasnagar	Hemlata Choudhary, Hearing Officer

20	791233/ 32	Opp. No. AMD- 191295	Mr. Parshootam Gyanchand Arya, Baroda V/s M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Asal Lari Lappa Cold Drink House, Vadodara	Hemlata Choudhary, Hearing Officer
21	1501592/ 05	Opp. No. AMD- 727257	M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Zoetic Ayurvedics Pvt. Ltd., Ahmedabad V/s M/s. Trade Mark Protec Company, Ahmedabad / M/s. Three - N - Products Pvt. Ltd., New Delhi	Hemlata Choudhary, Hearing Officer
22	1241823/ 07	Opp. No. AMD- 191350	M/s. Shivam Bearings, Rajkot-3 V/s M/s. Anand And Anand, New Delhi / M/s. Hyundai Motor India Ltd., Tamil Nadu	Suraj Kakirwar, Hearing Officer
23	1242309/ 32	Opp. No. AMD- 231357	M/s. Sogo Ceramic Pvt. Ltd., Morbi V/s Advocate Manoj G. Menda, Mumbai / M/s. Go Go Snacks, Mumbai	Suraj Kakirwar, Hearing Officer
24	1242306/ 29	Opp. No. AMD- 226193	M/s. Sogo Ceramic Pvt. Ltd., Morbi V/s M/s. Krishna & Saurastri, Mumbai	Suraj Kakirwar, Hearing Officer
25	1247460/ 05	Opp. No. AMD- 194818	M/s. Rekvina Pharmaceuticals, Baroda V/s M/s. Galpha Laboratories Ltd., Mumbai	Suraj Kakirwar, Hearing Officer
26	1269650/ 34	Opp. No. AMD- 214258	Mr. Rajendra Nanubhai Majithia, Ahmedabad V/s Mr. Jatin Y. Trivedi, Ahmedabad / M/s. Babul Products, Ahmedabad	Suraj Kakirwar, Hearing Officer

27	1255929/ 31	Opp. No. AMD- 711433	M/s. Jasani & Company, Rajkot / M/s. Rajkot District Co-Operative Milk Producers Union Limited, Rajkot V/s Mr. Arun Malhotra, Hisar / M/s. Shyam Sunder (Haryana) Industries Pvt. Ltd., Hisar	Suraj Kakirwar, Hearing Officer
28	1252592/ 05	Opp. No. AMD- 192113	Mr. Suresh M. Upadhyaya, Ahmedabad / M/s. Cadila Healthcare Limited, Ahmedabad V/s M/s. Worldwide Registration Bureau, New Delhi / M/s. Dueful Laboratories Pvt. Ltd., Jaipur	Suraj Kakirwar, Hearing Officer
29	1249904/ 29	Opp. No. AMD- 189869	M/s. Jasani & Company, Rajkot / M/s. Rajkot District Co-Operative Milk Producers Union Limited, Rajkot V/s Mr. Arun Malhotra, Hisar / M/s. Shyam Sunder (Haryana) Industries Pvt. Ltd., Hisar	Jitendra Vyas, Hearing Officer
30	1269653/ 34	Opp. No. AMD- 214261	Mr. Rajendra Nanubhai Majithia, Ahmedabad V/s Mr. Jatin Y. Trivedi, Ahmedabad / M/s. Babul Products, Ahmedabad	Jitendra Vyas, Hearing Officer
31	1275088/ 16	Opp. No. AMD- 205378	M/s. Brahmabhatt & Associates, Ahmedabad / Mr. Narendrabhai Ganeshbhai Prajapati, Ahmedabad V/s M/s. S. Majumdar & Co., Kolkata / Mr. Suraj Mal Jalan, Calcutta	Jitendra Vyas, Hearing Officer
32	1273355/ 30	Opp. No. AMD- 247156	M/s. K.I.Raval & Co., Ahmedabad / M/s. Dipak Tradeders, Ahmedabad V/s M/s. Manchanda Associates, New Delhi / M/s. S.S.Food Industries, Delhi	Jitendra Vyas, Hearing Officer

33	1269654/ 34	Opp. No. AMD- 214262	Mr. Rajendra Nanubhai Majithia, Ahmedabad V/s Mr. Jatin Y. Trivedi, Ahmedabad / M/s. Babul Products, Ahmedabad	Jitendra Vyas, Hearing Officer
34	1110207/ 05	Opp. No. AMD- 196346	M/s. Jawa Pharmaceutical (India) Pvt. Ltd., Jaipur V/s M/s. Jahangir Gulabbhai & Bilimoria Daruwalla, Bombay	Jitendra Vyas, Hearing Officer
35	1108429/ 05	Opp. No. AMD- 722661	Mr. Jatin Y. Trivedi, Ahmedabad / M/s. Meghmani Industries Limited, Ahmedabad V/s M/s. Mohan Associates, Chennai / M/s. Nagarjuna Agrichem limited, Hyderabad	Jitendra Vyas, Hearing Officer
36	1623649/ 30	Opp. No. AMD- 741260	Ms. Shilpa Gupta, Mumbai / Mr. Ashok K. Jain, Nimbahera-Rajasthan V/s Advocate Devan M Desai, Ahmedabad / M/s. K.P.Industries, Dhrangdhra	Shivangi Rana, Hearing Officer
37	1601603/ 24	Opp. No. AMD- 741512	M/s. Shreeji Consultant, Amraiwadi-Ahmedabad / Mr. Lakhmichand G.Ahuja, Ahmedabad V/s Advocate Manoj G. Menda, Mumbai / M/s. Benzer Retail Private Limited, Mumbai	Shivangi Rana, Hearing Officer
38	1658174/ 34	Opp. No. AMD- 745469	M/s. Y. J. Trivedi & Co., Ahmedabad / Mr. Ghanshyam Das Arora, Beawer-Rajasthan V/s M/s. Fatehchand C. Shah & Co., Mumbai / M/s. Mahasugandhi Snuff Works, Sihor	Shivangi Rana, Hearing Officer

39	1639937/ 05	Opp. No. AMD- 742983	M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Intas Pharmaceuticals Ltd., Ahmedabad V/s M/s. Vishesh & Associates, Mumbai / M/s. Galpha Laboratories Ltd., Mumbai	Shivangi Rana, Hearing Officer
40	1647878/ 05	Opp. No. AMD- 750407	Mr. G. D. Bansal, Jaipur / Mr.Narayan Das Tulsani, Bikaner-Rajasthan V/s M/s. Preeti Supari Co., Bharatpur-Rajasthan	Shivangi Rana, Hearing Officer
41	1634649/ 34	Opp. No. AMD- 749759	M/s. Y. J. Trivedi & Co., Ahmedabad / Smt. Indumati Arora, Beawer-Rajasthan V/s Mr. Purushottambhai Haribhai Patel, Amravati- Maharashtra	Shivangi Rana, Hearing Officer
42	1634649/ 34	Opp. No. AMD- 753429	M/s. Y. J. Trivedi & Co., Ahmedabad / Smt. Indumati Arora, Beawer-Rajasthan V/s M/s. Delhi Registration Service, New Delhi / M/s. Balaji Products, Delhi	Shivangi Rana, Hearing Officer
43	1689418/ 16	Opp. No. AMD- 760913	M/s. H.K.Acharya And Company, Ahmedabad / M/s. Gaurav Publication, Ahmedabad V/s M/s. W. S. Kane & Co., Mumbai / M/s. Cox And Kings (India) Ltd., Mumbai	Jai Prakash, Asst. Registrar
44	1163451/ 29	Opp. No. AMD- 197310	M/s. Hitkar Pouches (P) Ltd., Bhilwara V/s M/s. Indus, Ahmedabad / M/s. Hitkar Ayurved Bhawan, Bhilwara	Jai Prakash, Asst. Registrar

45	3910905/ 25	Opp. No. AMD- 1124609	M/s. Gautam & Company, Jaipur / M/s. Marutinandan Tex-Print Private Limited, Jaipur V/s M/s. Sharma & Associates, Ludhiana / M/s. Jain Amar Clothing (P) Ltd., Ludhiana	Jai Prakash, Asst. Registrar
46	4314199/ 30	Opp. No. AMD- 1136771	M/s. Regal And Regal, Rajkot / Mr. Keyurkumar Bipinchandra Tanna , Trading As: Bhoomi Enterprise, Kodinar V/s M/s. K.C. Patel & Co., Ahmedabad / Mr. Pravinbhai V. Kotadia Sole Proprietor Of Patel Farm Manekpore, Rajkot	Jai Prakash, Asst. Registrar
47	4883019/ 05	Opp. No. AMD- 1109914	Mr. Atul Kumar Sahuwala, Sri Ganganagar / Mr. Deepak Kumar Gupta S/O Heeralal Gupta, Alwar-Rajasthan V/s M/s. Tradesafe, Ahmedabad / M/s. Cadila Pharmaceuticals Ltd., Bhat-Ahmedabad	Jai Prakash, Asst. Registrar
48	4883019/ 05	Opp. No. AMD- 1116151	Mr. Atul Kumar Sahuwala, Sri Ganganagar / Mr. Deepak Kumar Gupta S/O Heeralal Gupta, Alwar-Rajasthan V/s Ms. Misha M. Shah, Ahmedabad / M/s. Piecan Pharma Pvt. Ltd., Changodar	Jai Prakash, Asst. Registrar
49	3689300/ 05	Opp. No. AMD- 1115068	Advocate Gaurav Soni, Ahmedabad / M/s. Candore Bioscience, Ahmedabad V/s M/s. Sun Pharmaceutical Industries Ltd., Mumbai	Jai Prakash, Asst. Registrar
50	4818191/ 32	Opp. No. AMD- 1107969	M/s. T.C.Patel & Co., Ahmedabad / Mr. Jignesh Jayesh Miyani Trading As Nexa Alkaline Nutrient Water, Surat V/s M/s. L.S. Davar & Co., New Delhi / M/s. Maruti Suzuki India Limited (Msil), New Delhi	Jai Prakash, Asst. Registrar

51	3713341/ 05	Opp. No. AMD- 1121359	M/s. Lex Fons, Delhi / M/s. Corona Remedies Private Limited, Ahmedabad V/s M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Intas Pharmaceuticals Ltd., Ahmedabad	Jai Prakash, Asst. Registrar
52	4431507/ 11	Opp. No. AMD- 1146437	M/s. Tradesafe, Ahmedabad / M/s. Apex Steel Industries, Navsari V/s M/s. Blue Inkk, Delhi / Mr. Lokesh Jindal, Delhi	Jai Prakash, Asst. Registrar
53	5114493/ 06	Opp. No. AMD- 1146301	Mr. Ramesh G. Sabad, Rajkot / Mr. Kevin Malaviya Proprietor Of G K Enterprise, Rajkot V/s Ms. Sneha Manjooran, Tamil Nadu / Mr. Kotamreddy Sridhar Reddy, Bangalore	Jai Prakash, Asst. Registrar
54	4702507/ 05	Opp. No. AMD- 1153107	M/s. S.Singh & Associates, Delhi-9 / M/s. Crinova Healthcare Pvt. Ltd., Ahmedabad V/s M/s. Usv Private Limited, Mumbai	Jai Prakash, Asst. Registrar
55	4714133/ 05	Opp. No. AMD- 1098154	Advocate Gaurav Soni, Ahmedabad / M/s. West-Coast Pharmaceutical Works Ltd., Ahmedabad V/s M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Intas Pharmaceuticals Ltd., Ahmedabad	Jai Prakash, Asst. Registrar
56	4714110/ 05	Opp. No. AMD- 1098877	Advocate Gaurav Soni, Ahmedabad / M/s. West-Coast Pharmaceutical Works Ltd., Ahmedabad V/s M/s. Anand And Anand, New Delhi	Jai Prakash, Asst. Registrar

57	4714136/ 05	Opp. No. AMD- 1098705	Advocate Gaurav Soni, Ahmedabad / M/s. West-Coast Pharmaceutical Works Ltd., Ahmedabad V/s M/s. Aditya & Associates, Mumbai / M/s. Emcure Pharmaceuticals Limited, Pune	Jai Prakash, Asst. Registrar
58	4753396/ 35	Opp. No. AMD- 1095428	M/s. TMC Intellectual Services, Surat / M/s. Jhaveri Spices Private Limited, Valsad V/s M/s. Khaitan & Co., Mumbai / M/s. (1) Sopariwala Exports And (2) Borsad Tobacco Co Pvt. Ltd., Mumbai	Jai Prakash, Asst. Registrar
59	3525387/ 10	Opp. No. AMD- 1108354	M/s. Infinvent IP Law Firm, Vadodara / M/s. J C Orthoheal Private Limited, Vadodara V/s M/s. Orthotech India Pvt. Ltd., Valsad	Jai Prakash, Asst. Registrar
60	3525387/ 10	Opp. No. AMD- 1110010	M/s. Infinvent IP Law Firm, Vadodara / M/s. J C Orthoheal Private Limited, Vadodara V/s M/s. Rahul Chaudhry & Partners, New Delhi	Jai Prakash, Asst. Registrar
61	4759477/ 05	Opp. No. AMD- 1106370	Mr. Nayan J. Rawal, Mumbai / M/s. Digicare Healthcare Solutions Private Limited, Ahmedabad V/s M/s. Dharampal Premchand Limited, Noida-U.P.	Jai Prakash, Asst. Registrar
62	4959915/ 30	Opp. No. AMD- 1126978	M/s. H.K.Acharya And Company, Ahmedabad V/s M/s. Shah Jivraj Nanchand & Sons, Udhna	Jai Prakash, Asst. Registrar
63	4506511/ 05	Opp. No. AMD- 1099981	Mr. Nayan J. Rawal, Mumbai / M/s. Zydus Healthcare Limited, Ahmedabad V/s M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Intas Pharmaceuticals Ltd., Ahmedabad	Jai Prakash, Asst. Registrar

64	4541188/ 07	Opp. No. AMD- 1099012	M/s. Tradetend Consultants Pvt. Ltd., Rajkot / Mr. Kashyap Vallabhbbhai Sorathiya Proprietor Of Jay Industries, Rajkot V/s M/s. K & S Partners, Gurgaon / M/s. Jay Industries, Delhi	Jai Prakash, Asst. Registrar
65	1584606/ 32	Opp. No. AMD- 761723	M/s. Rahul Chaudhry & Partners, New Delhi / M/s. Zydu Wellness Limited, Ahmedabad V/s M/s. Nanavati Associates, Ahmedabad / Kaira District Co- Operative Milk Producers Union Ltd., Anand	Venkatesan Rajamani, Asst. Registrar
66	1584606/ 32	Opp. No. AMD- 761905	M/s. Rahul Chaudhry & Partners, New Delhi / M/s. Zydu Wellness Limited, Ahmedabad V/s M/s. Dabur India Limited, New Delhi	Venkatesan Rajamani, Asst. Registrar
67	3984758/ 29	Opp. No. AMD- 1126816	Mr. Nilesh Deokar, Adajan-Surat / M/s. Siddiqbhai And Company, Surat V/s M/s. Madamser & Co., New Delhi / M/s. Avon Cycles Limited, Ludhiana	Venkatesan Rajamani, Asst. Registrar
68	3984758/ 29	Opp. No. AMD- 1126819	Mr. Nilesh Deokar, Adajan-Surat / M/s. Siddiqbhai And Company, Surat V/s M/s. Madamser & Co., New Delhi / M/s. Avon Cycles Limited, Ludhiana	Venkatesan Rajamani, Asst. Registrar
69	3984758/ 29	Opp. No. AMD- 1129564	Mr. Nilesh Deokar, Adajan-Surat / M/s. Siddiqbhai And Company, Surat V/s Ms. Rushvi N. Shah, Ahmedabad / M/s. Kadarbhai And Co., Surat	Venkatesan Rajamani, Asst. Registrar

70	3968781/ 16	Opp. No. AMD- 1126818	Mr. Nilesh Deokar, Adajan-Surat / M/s. Siddiqbhai And Company, Surat V/s M/s. Madamser & Co., New Delhi / M/s. Avon Cycles Limited, Ludhiana	Venkatesan Rajamani, Asst. Registrar
71	3968784/ 32	Opp. No. AMD- 1126815	Mr. Nilesh Deokar, Adajan-Surat / M/s. Siddiqbhai And Company, Surat V/s M/s. Madamser & Co., New Delhi / M/s. Avon Cycles Limited, Ludhiana	Venkatesan Rajamani, Asst. Registrar
72	3968784/ 32	Opp. No. AMD- 1129560	Mr. Nilesh Deokar, Adajan-Surat / M/s. Siddiqbhai And Company, Surat V/s Ms. Rushvi N. Shah, Ahmedabad / M/s. Kadarbhai And Co., Surat	Venkatesan Rajamani, Asst. Registrar
73	3968785/ 35	Opp. No. AMD- 1126817	Mr. Nilesh Deokar, Adajan-Surat / M/s. Siddiqbhai And Company, Surat V/s M/s. Madamser & Co., New Delhi / M/s. Avon Cycles Limited, Ludhiana	Venkatesan Rajamani, Asst. Registrar
74	3968785/ 35	Opp. No. AMD- 1129561	Mr. Nilesh Deokar, Adajan-Surat / M/s. Siddiqbhai And Company, Surat V/s Ms. Rushvi N. Shah, Ahmedabad / M/s. Kadarbhai And Co., Surat	Venkatesan Rajamani, Asst. Registrar
75	4886049/ 39	Opp. No. AMD- 1129043	Mr. Prateek Bhansali, Jaipur / Ms. Shruti Jain, Shyam Nagar V/s Ms. Sneha Manjooran, Tamil Nadu / M/s. Dhineshkannan S., Tamil Nadu	Venkatesan Rajamani, Asst. Registrar

76	4524041/ 35	Opp. No. AMD- 1110125	Mr. Ajay Kumar, Delhi / Mr. Rakesh Kumar, Churu- Rajasthan V/s Mr. Deepak Vaid, Chennai / M/s. Zebronics India Private Limited, Chennai	Venkatesan Rajamani, Asst. Registrar
77	3655239/ 03	Opp. No. AMD- 1119392	Ms. Karuna Bala, Delhi / M/s. Krishna Chemicals & Soap, Bhilwara V/s M/s. Sun Pharmaceutical Industries Ltd., Mumbai	Venkatesan Rajamani, Asst. Registrar
78	3655239/ 03	Opp. No. AMD- 1121971	Ms. Karuna Bala, Delhi / M/s. Krishna Chemicals & Soap, Bhilwara V/s M/s. L.S. Davar & Co., New Delhi	Venkatesan Rajamani, Asst. Registrar
79	4816261/ 24	Opp. No. AMD- 1108813	M/s. The Kesavi, Surat / Mrs. Mamta S. Chopra Trading As: Paraag Fabrics, Marwar V/s M/s. Ipcogito Legal, Ahmedabad / M/s. Marudhar Polycot (India) Pvt. Ltd., Jodhpur	Venkatesan Rajamani, Asst. Registrar
80	4763250/ 30	Opp. No. AMD- 1103940	Mr. Jay A. Gohil, Rajkot / Ms. Shiyani Dineshkumar, Porbandar V/s M/s. S.Singh & Associates, Delhi-9 / M/s. Darshan Foods, Punjab	Venkatesan Rajamani, Asst. Registrar
81	4736490/ 25	Opp. No. AMD- 1102187	Mr. Dharmik Thakar, Ahmedabad / M/s. Cash Counter, Ahmedabad V/s M/s. L. S. Davar & Co., Kolkata	Venkatesan Rajamani, Asst. Registrar

82	4677444/ 03	Opp. No. AMD- 1100848	Mr. Dipesh Dalal, Surat / Mr. Kaushikbhai Rameshbhai Khunt, Surat V/s M/s. Vanchinathan, Chennai / Mr. Akhil Kumar Kamboj, Yamunagar	Venkatesan Rajamani, Asst. Registrar
83	4816718/ 05	Opp. No. AMD- 1093937	M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Aculife Healthcare Private Limited, Ahmedabad V/s M/s. Gamindia, Dombivali (W) / Mr. Shailendra Paltan Jaiswal, Thane-Maharashtra	Venkatesan Rajamani, Asst. Registrar
84	4958124/ 29	Opp. No. AMD- 1126709	M/s. Law Protectors, Pune / M/s. Perfect Food Solutions, Vadodara V/s M/s. Remfry & Sagar, Gurgaon	Venkatesan Rajamani, Asst. Registrar
85	4971463/ 21	Opp. No. AMD- 1124813	Ms. Chandni Jindal, Surat / Mr. Bhavin Dayaldas Lalwani Proprietor Of The Chandumal Somjimal, Nadiad-Kheda V/s Ms. Sneha Manjooran, Tamil Nadu / Mr. Hitesh.H.Davey, Tamil Nadu	Venkatesan Rajamani, Asst. Registrar
86	4806268/ 24	Opp. No. AMD- 1102978	M/s. Superfastaction Regn. Service, Surat / M/s. Gadiya Fabrics Pvt. Ltd., Surat V/s M/s. J.T.Trivedi & Associates, Ahmedabad / M/s. Tirupati Foam Limited, Ahmedabad	Venkatesan Rajamani, Asst. Registrar
87	1685197/ 05	Opp. No. AMD- 745140	M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Intas Pharmaceuticals Ltd., Ahmedabad V/s M/s. Lalji Trade Mark Co., Delhi / M/s. Addis Biotech Pvt. Ltd., Haryana	Rema Srinivasan Iyengar, Deputy Registrar

88	1684136/ 30	Opp. No. AMD- 741094	M/s. Anand Regional Co-Operative Oilseeds Growers Union Limited, Chikhodra-Anand V/s M/s. The Globe Trading Company, Hyderabad / M/s. A.P.Products, Hyderabad	Rema Srinivasan Iyengar, Deputy Registrar
89	1271558/ 09	Opp. No. AMD- 227797	Mr. Hiral Chandrakant Joshi, Mumbai V/s M/s. Basant Prakash Electric Co., Delhi	Rema Srinivasan Iyengar, Deputy Registrar
90	4041545/ 05	Opp. No. AMD- 1132821	M/s. Dhruv Associates, Vadodara / M/s. Agricon Fertilizers, Vadodara V/s M/s. Rao & Rao, Secunderabad / M/s. Tricom Agro Pvt. Ltd., Hyderabad	Rema Srinivasan Iyengar, Deputy Registrar
91	4041545/ 05	Opp. No. AMD- 1145534	M/s. Dhruv Associates, Vadodara / M/s. Agricon Fertilizers, Vadodara V/s M/s. Anand And Anand, New Delhi	Rema Srinivasan Iyengar, Deputy Registrar
92	4041545/ 05	Opp. No. AMD- 1145689	M/s. Dhruv Associates, Vadodara / M/s. Agricon Fertilizers, Vadodara V/s M/s. K & S Partners, Gurgaon	Rema Srinivasan Iyengar, Deputy Registrar
93	4041545/ 05	Opp. No. AMD- 1145732	M/s. Dhruv Associates, Vadodara / M/s. Agricon Fertilizers, Vadodara V/s M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Intas Pharmaceuticals Ltd., Ahmedabad	Rema Srinivasan Iyengar, Deputy Registrar
94	4849057/ 29	Opp. No. AMD- 1117654	M/s. Secure Word Solution, Jaipur / M/s. Kishori Organic Farms LLP, Alwar V/s M/s. Lalji Advocates, Delhi / M/s. S. K. Pan Products, Uttar Pradesh	Rema Srinivasan Iyengar, Deputy Registrar

95	4941596/ 30	Opp. No. AMD- 1117431	Ms. Diksha Lal, New Delhi / Mr. Rahul Raghunath Patel, Proprietor Cr Patel Foods, Vyara-Tapi V/s M/s. D. Sen & Co., Kolkata / M/s. Om Oil & Flour Mills Ltd., Cuttack-Orissa	Rema Srinivasan Iyengar, Deputy Registrar
96	4941596/ 30	Opp. No. AMD- 1120812	Ms. Diksha Lal, New Delhi / Mr. Rahul Raghunath Patel, Proprietor Cr Patel Foods, Vyara-Tapi V/s M/s. Trade Mark Registration Bureau, Kolkata / M/s. Shalimar Chemical Works Private Limited, Kolkata	Rema Srinivasan Iyengar, Deputy Registrar
97	4838157/ 05	Opp. No. AMD- 1110735	M/s. La Renon Healthcare Pvt. Ltd., Ahmedabad V/s M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Intas Pharmaceuticals Ltd., Ahmedabad	Rema Srinivasan Iyengar, Deputy Registrar
98	3646407/ 30	Opp. No. AMD- 1105577	M/s. K.C. Patel & Co., Ahmedabad / Mr. Sandeep Bherulal Kothari Proprietor Of M/s. Arihant Agro Food Industries, Surat V/s M/s. IP Test, Delhi / Mr. Om Prakash Dhamija, Ghaziabad-U.P.	Rema Srinivasan Iyengar, Deputy Registrar
99	4834541/ 03	Opp. No. AMD- 1110792	M/s. S A Associates, Virar / Mr. Chunaram Choudhary, Surat V/s M/s. W. S. Kane & Co., Mumbai / M/s. Godrej Consumer Products Limited, Vikhroli	Rema Srinivasan Iyengar, Deputy Registrar
100	4834541/ 03	Opp. No. AMD- 1121467	M/s. S A Associates, Virar / Mr. Chunaram Choudhary, Surat V/s M/s. Aditya & Associates, Andheri / M/s. Arochem Ratlam Pvt. Ltd., Ratlam-M.P.	Rema Srinivasan Iyengar, Deputy Registrar

101	4834541/ 03	Opp. No. AMD- 1122309	M/s. S A Associates, Virar / Mr. Chunaram Choudhary, Surat V/s M/s. Bhansali & Associates, Ahmedabad / M/s. Mysore Deep Perfumery House, Indore-M.P.	Rema Srinivasan Iyengar, Deputy Registrar
102	4993257/ 30	Opp. No. AMD- 1116072	Mr. Sagar Bhikhubhai Korat, Rajkot / M/s. Shyamal Food Products, Rajkot V/s M/s. D.P. Ahuja & Co., Calcutta / M/s. Eveready Industries India Ltd., Calcutta	Rema Srinivasan Iyengar, Deputy Registrar
103	4993257/ 30	Opp. No. AMD- 1126888	Mr. Sagar Bhikhubhai Korat, Rajkot / M/s. Shyamal Food Products, Rajkot V/s M/s. R.K. Dewan & Company, Mumbai / M/s. Om Lachman Java, Bangalore	Rema Srinivasan Iyengar, Deputy Registrar
104	4103490/ 05	Opp. No. AMD- 1132248	M/s. AP Associates, Indore-M.P. / M/s. Iheal Pharmaceutical, Navsari V/s M/s. Kochhar & Co., New Delhi / M/s. Leeford Healthcare Limited, Ludhiana	Rema Srinivasan Iyengar, Deputy Registrar
105	4103490/ 05	Opp. No. AMD- 1132409	M/s. AP Associates, Indore-M.P. / M/s. Iheal Pharmaceutical, Navsari V/s M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Intas Pharmaceuticals Ltd., Ahmedabad	Rema Srinivasan Iyengar, Deputy Registrar
106	3819005/ 35	Opp. No. AMD- 1108230	M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Intas Pharmaceuticals Ltd., Ahmedabad V/s M/s. K.C. Patel & Co., Ahmedabad / M/s. Kiri Cosmetics LLP, Ahmedabad	Rema Srinivasan Iyengar, Deputy Registrar

107	4826542/ 25	Opp. No. AMD- 1107899	Mr. Gawande Swapnil Jayantrao, Amravati / Mr. Satya Narayan Dhokariya, Jaipur V/s M/s. Ashoka Trade Mark Co., New Delhi / M/s. Mirza International Ltd., New Delhi	Rema Srinivasan Iyengar, Deputy Registrar
108	4854436/ 30	Opp. No. AMD- 1108004	Mr. Saurabh Srivastava, Noida / M/s. Hansmitra Food Products Private Limited, Sikar V/s M/s. Madamser & Co., New Delhi / Shri Tej Ram, Shri Dharam Paul, Shri Neeraj Kumar, And Shri Nutesh Kumar All Indian Nationals, Bhatinda	Rema Srinivasan Iyengar, Deputy Registrar
109	2925818/ 05	Opp. No. AMD- 949930	M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Intas Pharmaceuticals Ltd., Ahmedabad V/s M/s. S.Singh & Associates, Delhi-9 / Mr. Ashok Mangharamani, Indore-M.P.	Rema Srinivasan Iyengar, Deputy Registrar
110	4649018/ 24	Opp. No. AMD- 1115609	Mr. Sharad Agrawal, Jodhpur / Smt. Khushbu Bhatte W/O Shri Rajendra Bhatte, Pali-Marwar V/s Advocate Shyam Arha, Pali-Marwar / M/s. Dhan Shree Fabrics Ltd., Pali-Rajasthan	Rema Srinivasan Iyengar, Deputy Registrar
111	4802699/ 05	Opp. No. AMD- 1105775	M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Intas Pharmaceuticals Ltd., Ahmedabad V/s M/s. Dabur India Limited, Uttar Pradesh	Ashish Kumar Pandey, Asst. Registrar
112	4362719/ 25	Opp. No. AMD- 1144459	M/s. TMC Intellectual Services, Surat / Mr. Jigneshkumar Bhanubhai Gajera Prop. Of Kalp Enterprise, Surat V/s M/s. Anand And Anand, New Delhi	Ashish Kumar Pandey, Asst. Registrar

113	5120698/ 02	Opp. No. AMD- 1145059	Ms. Richa Goyal, Fcs, LLB, Surat / Mr. Ashish Rattawa, Surat V/s M/s. Remfry & Sagar, Gurgaon	Ashish Kumar Pandey, Asst. Registrar
114	4852471/ 05	Opp. No. AMD- 1110159	Mr. Shekhar Pareek, Jaipur / Mr. Ramavatar Khandelwal S/o Chiranji Lal Gupta, Alwar-Rajasthan V/s M/s. Sun Pharma Laboratories Limited, Mumbai	Ashish Kumar Pandey, Asst. Registrar
115	5139219/ 03	Opp. No. AMD- 1148863	Mr. Ugeshkumar Anandjibhai Mavani, Rajkot / Mr. Bipin Thakarshi Sutaria Proprietor Of M/s. Priya Chemical, Rajkot V/s Mr. Lokendra Singh, Indore-M.P. / Mrs. Hansaben Ghanshyambhai Sutariya, Surat	Ashish Kumar Pandey, Asst. Registrar
116	5095920/ 41	Opp. No. AMD- 1142086	M/s. Tradetend Consultants Pvt. Ltd., Rajkot / Mr. Samirkumar Rameshbhai Javia, Rajkot V/s Ms. Sneha Manjooran, Tamil Nadu / Mr. Ram Prakash Mishra, Uttar Pradesh	Ashish Kumar Pandey, Asst. Registrar
117	3804857/ 05	Opp. No. AMD- 1150966	Mr. Ashish Gupta, Jaipur / M/s. Elliott Labs Private Limited, Jaipur V/s M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Intas Pharmaceuticals Ltd., Ahmedabad	Ashish Kumar Pandey, Asst. Registrar
118	5108483/ 44	Opp. No. AMD- 1152186	Ms. Meenu Sharma Goswami, New Delhi / Mr. Ram Kishan Jat, Tonk V/s M/s. Arjun T. Bhagat & Co., Mumbai / M/s. Thyrocare Technologies Limited, Navi Mumbai	Ashish Kumar Pandey, Asst. Registrar

119	4872775/ 07	Opp. No. AMD- 1103387	M/s. Excelon Ip, Ahmedabad / Mr. Ambesh Industry, Ahmedabad V/s M/s. K.C. Patel & Co., Ahmedabad / Mr. Kaushikkumar Pravinchandra Patel Partner Of Umisons Industries, Ahmedabad	Ashish Kumar Pandey, Asst. Registrar
120	4709414/ 05	Opp. No. AMD- 1095238	M/s. TMC Intellectual Services, Surat / Mr. Dipen Sureshchandra Mehta, Surat V/s M/s. AZB & Partners, Noida	Ashish Kumar Pandey, Asst. Registrar
121	4709413/ 03	Opp. No. AMD- 1095239	M/s. TMC Intellectual Services, Surat / Mr. Dipen Sureshchandra Mehta, Surat V/s M/s. AZB & Partners, Noida	Ashish Kumar Pandey, Asst. Registrar
122	4089813/ 29	Opp. No. AMD- 1095098	M/s. Ipcogito Legal, Ahmedabad / Mr. Pankaj Kumar Maloo S/O Shri Radhey Shyam Maloo, Ahmedabad V/s M/s. Trimurti Enterprises, Bhopal-M.P. / M/s. Agni Dairy Industries Private Limited, Indore-M.P.	Ashish Kumar Pandey, Asst. Registrar
123	4777895/ 25	Opp. No. AMD- 1104673	Mr. Nitin Surendrabhai Raval, Ahmedabad / Shree Dwarikadhish Ventures Llp, Rajkot V/s M/s. Bananaip Counsels, Bangalore / M/s. Dharma Productions Private Limited, Mumbai	Ashish Kumar Pandey, Asst. Registrar
124	4770576/ 07	Opp. No. AMD- 1100699	Ms. Kapadia Rajvi Rohan, Surat / Mr. Rupesh C. Patel, Surat V/s M/s. Newton Reginald, Chennai / Mr. Velmurugan K J Sole Proprietor Of V.M.Sewing Machines, Tamil Nadu	Ashish Kumar Pandey, Asst. Registrar

125	5005441/ 31	Opp. No. AMD- 1130821	Ms. Diksha Lal, New Delhi / Mr. Ganpat Yadav, Ajmer V/s M/s. Vishesh & Associates, Mumbai / M/s. Graviss Brands Private Limited, Mumbai	Ashish Kumar Pandey, Asst. Registrar
126	5068874/ 05	Opp. No. AMD- 1139676	Mr. Rajeev Jain, Jaipur / Mr. Hitesh Verma, Jaipur V/s M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Intas Pharmaceuticals Ltd., Ahmedabad	Ashish Kumar Pandey, Asst. Registrar
127	4970577/ 05	Opp. No. AMD- 1127680	M/s. Newton Reginald, Chennai / M/s. Conzapp Technologies LLP, Bhavnagar V/s M/s. Khaitan & Co., Mumbai	Ashish Kumar Pandey, Asst. Registrar
128	4783360/ 41	Opp. No. AMD- 1097402	M/s. Y. J. Trivedi & Co., Ahmedabad / Mr. Bharat H Shah, Ahmedabad V/s M/s. C. Daniel & Gladys, Chennai / A.D.Padmasingh Isaac, Tamilnadu	Ashish Kumar Pandey, Asst. Registrar
129	4990233/ 01	Opp. No. AMD- 1128908	M/s. HPM Trademark, Delhi / Mr. Krishna Gopal Sharma Prop. Of Ayurvishesh Vaidik Herbals, Churu-Rajasthan V/s M/s. Trade Mark Protec Co., New Delhi / M/s. Three - N - Products Pvt. Ltd., New Delhi	Ashish Kumar Pandey, Asst. Registrar
130	5230951/ 35	Opp. No. AMD- 1170558	Mr. Ankit Jain, Jaipur / Ms. Hema Yadav, Jaipur V/s Mr. Deepak Vaid, Chennai / M/s. TDF Brands Pvt. Ltd., Bangalore	Ashish Kumar Pandey, Asst. Registrar



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बौद्धिक संपदा भवन / IP BHAWAN
चाणक्यपुरी ओवर्ब्रिज के निकट / NEAR CHANKYAPURI OVERBRIDGE,
घाटलोडिया, अहमदाबाद / GHATLODIA, AHMEDABAD-380061

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079-27601782
Fax No.: 27601779

Time: 11:00 AM

Date: 27/03/2023

CAUSE LIST

Sr. No.	Applicati on/R. T. M. No.	Opp./Rect. No.	Name of Parties	
01	1869158/ 06	Opp. No. AMD- 772990	M/s. Regal IPR Associates, Rajkot-1 / M/s. Eva Industries, Rajkot V/s M/s. K.C.Patel & Co., Ahmedabad / M/s. Eva Alu Panel Limited, Himatnagar	Suraj Kakirwar, Hearing Officer
02	1860213/ 05	Opp p. No. AMD- 771760	M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Intas Pharmaceuticals Ltd., Ahmedabad V/s M/s. Neon Laboratories Limited, Mumbai	Suraj Kakirwar, Hearing Officer
03	1834181/ 81	Opp. No. AMD- 771295	Advocate Gaurav Soni, Ahmedabad / Mr. Harikrishnabhai Navinchandra Soni, Anand V/s M/s. Intl Advocare, New Delhi / M/s. P.P.Jewellers Pvt. Ltd., Delhi	Suraj Kakirwar, Hearing Officer
04	1836980/ 03	Opp. No. AMD- 767366	Advocate Kirankumar J. Jasani, Rajkot / Shri Bimal Jashvantrai Acharya, Rajkot V/s M/s. Laxmi Agarbatti Works, Ahmedabad	Suraj Kakirwar, Hearing Officer

05	1865141/ 42	Opp. No. AMD- 773100	M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Vini Cosmetics Pvt. Ltd., Ahmedabad V/s Advocate Manoj G. Menda, Mumbai / M/s. Bindu Land Developers And Builders, Mumbai	Suraj Kakirwar, Hearing Officer
06	1865142/ 42	Opp. No. AMD- 773101	M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Vini Cosmetics Pvt. Ltd., Ahmedabad V/s Advocate Manoj G. Menda, Mumbai / M/s. Bindu Land Developers And Builders, Mumbai	Suraj Kakirwar, Hearing Officer
07	1404649/ 11	Opp. No. AMD- 713082	M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Take off Education Consultant, Ahmedabad V/s M/s. G.S.Rijhwani & Co., Mumbai / Mr. Sandeep Manudhane, Indore-M.P.	Suraj Kakirwar, Hearing Officer
08	1174978/ 31	Opp. No. AMD- 149086	Mr. Hiral C. Joshi, Mumbai / Mr. Dasnathmal Balad, Mumbai V/s M/s. Indian Trade Marks Co., Delhi / M/s. Ashwani And Company, Kanpur	Bhavya Jain, Hearing Officer
09	1174978/ 31	Opp. No. AMD- 161714	Mr. Hiral C. Joshi, Mumbai / Mr. Dasnathmal Balad, Mumbai V/s M/s. Worldwide Registration Bureau, New Delhi / M/s. K.K.Karyalaya, Delhi	Bhavya Jain, Hearing Officer
10	1179082/ 07	Opp. No. AMD- 179915	M/s. Meteor Satellite Pvt. Ltd., Ahmedabad V/s Mr. P.K.Arora, Agra-10 / M/s. Indian Agriculture & Automobile Corpo., Agra-U.P.	Bhavya Jain, Hearing Officer

11	1446752/ 05	Opp. No. AMD- 736776	M/s. Rahul Chaudhry & Partners, New Delhi / M/s. Marico Limited, Mumbai V/s M/s. Lalji Advocates, Delhi / M/s. Shivika Products, Delhi	Bhavya Jain, Hearing Officer
12	1421628/ 05	Opp. No. AMD- 714982	M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Intas Pharmaceuticals Ltd., Ahmedabad V/s M/s. Sun Pharmaceutical Industries Ltd., Mumbai	Bhavya Jain, Hearing Officer
13	1236332/ 19	Opp. No. AMD- 193676	M/s. H.K.Acharya And Company, Ahmedabad / Mr. Rajendra Priyavadan Parikh, Anand V/s M/s. Jasani & Company, Rajkot / M/s. Silver Lime, Upleta	Bhavya Jain, Hearing Officer
14	1449940/ 05	Opp. No. AMD- 713488	M/s. D. C. Dani & Associates, Ahmedabad / M/s. Morvel Laboratories Pvt. Ltd., Mehsana V/s M/s. Vishesh & Associates, Mumbai / M/s. Galpha Laboratories Ltd., Mumbai	Bhavya Jain, Hearing Officer
15	1261719/ 19	Opp. No. AMD- 203120	M/s. Crystal Ceramic Industries Private Limited, Ahmedabad V/s M/s. J. T. Trivedi & Associates, Ahmedabad / M/s. Jalaram Ceramics Ltd., Ahmedabad	Jitendra Vyas, Hearing Officer
16	1261719/ 19	Opp. No. AMD- 205395	M/s. Crystal Ceramic Industries Private Limited, Ahmedabad V/s M/s. W. S. Kane & Co., Mumbai / M/s. H & R Johnson (India) Ltd., Mumbai	Jitendra Vyas, Hearing Officer

17	1259381/ 16	Opp. No. AMD- 228677	M/s. J.T.Trivedi & Associates, Ahmedabad / M/s. Jalaram Ceramics Limited, Ahmedabad V/s M/s. United Legal Services, Mumbai / M/s. H & R Johnson (India) Limited, Mumbai	Jitendra Vyas, Hearing Officer
18	1256549/ 05	Opp. No. AMD- 714195	M/s. Omni Pharmaceuticals, Vadodara V/s M/s. Depening & Depenning, Chennai	Jitendra Vyas, Hearing Officer
19	1256549/ 05	Opp. No. AMD- 714428	Mr. Sunil Kumar, Vadodara V/s M/s. Amarjit & Associates, New Delhi / M/s. Ranbaxy Laboratories Limited, Gurgaon	Jitendra Vyas, Hearing Officer
20	1256549/ 05	Opp. No. AMD- 715461	Mr. Sunil Kumar, Vadodara V/s M/s. Vishesh & Associates, Mumbai / M/s. Alkem Laboratories Ltd., Mumbai	Jitendra Vyas, Hearing Officer
21	1265659/ 05	Opp. No. AMD- 195327	Mr. Subhashchandra V. Purohit, Ahmedabad / Mr. Vizen Harsukhbhai Chapani, Rajkot V/s M/s. International Trade Marks Bureau, Fort Mumbai / M/s. Lupin Limited, Mumbai	Jitendra Vyas, Hearing Officer
22	1058760/ 11	Opp. No. AMD- 219598	M/s. R,R,Shah & Co. Advocates, Ahmedabad / M/s. Matsushita Lakhnapal Battery India Ltd., Vadodara V/s M/s. Thakur & Co., Mumbai / M/s. Jain Electronics, Yavatmal	Jitendra Bohra, Hearing Officer

23	1175850/ 29	Opp. No. AMD- 759815	M/s. Rahul Chaudhry & Partners, New Delhi / M/s. Zydu Wellness Limited, Ahmedabad V/s B.K. Gupta, Ghaziabab (U.P) / M/s. Dabur India Limited, New Delhi	Jitendra Bohra, Hearing Officer
24	1289022/ 05	Opp. No. AMD- 196659	M/s. Zorex Pharma Pvt. Ltd., Santej-Gandhinagar V/s M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Intas Pharmaceuticals Ltd., Ahmedabad	Jitendra Bohra, Hearing Officer
25	1287023/ 17	Opp. No. AMD- 192606	Advocate Premal Joshi, Ahmedabad / M/s. RB Polymers Ltd., Ahmedabad V/s M/s. L.S. Davar & Co., Kolkata / M/s. Century Plyboard (I) Ltd., Kolkata	Jitendra Bohra, Hearing Officer
26	1278087/ 24	Opp. No. AMD- 257266	M/s. G. D. Bansal & Associates., Jaipur / Mr. Santosh Kumar Singhi, Bhilwara V/s Ms. Usha A. Chandrasekhar, Mumbai / Vishwanath Laxminarayan Agarwal Huf, Mumbai	Jitendra Bohra, Hearing Officer
27	1289021/ 05	Opp. No. AMD- 239244	M/s. Zorex Pharma Pvt. Ltd., Santej-Gandhinagar V/s M/s. Rishit Bhatt & Co., Ahmedabad / M/s. Kamron Healthcare Private Limited, Ahmedabad	Jitendra Bohra, Hearing Officer
28	1633885/ 05	Opp. No. AMD- 749791	M/s. Finecure Pharmaceuticals, Ahmedabad / Advocate Dakshesh B. Mehta, Ahmedabad V/s M/s. USV Limited, Mumbai	Jitendra Bohra, Hearing Officer

29	1133417/ 03	Opp. No. AMD- 194771	M/s. Tradesafe, Jamnagar / M/s. Ajanta India Ltd., Morbi V/s Advocate Manoj G. Menda, Mumbai / M/s. Ajanta Pharma Limited, Mumbai	Shivangi Rana, Hearing Officer
30	1101834/ 32	Opp. No. AMD- 193553	M/s. Tradesafe, Jamnagar / M/s. Ajanta India Ltd., Morbi V/s Advocate Manoj G. Menda, Mumbai / M/s. Ajanta Pharma Limited, Mumbai	Shivangi Rana, Hearing Officer
31	1031207/ 31	Opp. No. AMD- 246190	M/s. H.K.Acharya And Company, Ahmedabad / M/s. Sardar Seeds Pvt. Ltd., Ahmedabad V/s M/s. R.K. Dewan & Company, Mumbai / M/s. Gujarat State Fertilizers & Chemicals Ltd., Vadodara	Shivangi Rana, Hearing Officer
32	1010521/ 12	Opp. No. AMD- 205160	M/s. Madamser & Co., New Delhi / M/s. Topland Engines Pvt. Ltd., Rajkot V/s M/s. Sameer Udyog, New Delhi	Shivangi Rana, Hearing Officer
33	1040876/ 03	Opp. No. AMD- 118325	M/s. Ajanta India Limited, Morbi V/s M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Sun Pharmaceutical Industries Ltd., Mumbai	Shivangi Rana, Hearing Officer
34	1215590/ 05	Opp. No. AMD- 189069	Mr. Pavankumar B. Khetan, Surat V/s M/s. Neon Laboratories Limited, Mumbai	Shivangi Rana, Hearing Officer
35	1261529/ 07	Opp. No. AMD- 201576	M/s. Indus, Ahmedabad / M/s. Danevkripa Engineering Works, Ahmedabad V/s M/s. J.T.Trivedi & Associates, Ahmedabad / M/s. Gujarat Casting, Ahmedabad	Shivangi Rana, Hearing Officer

36	1892894/ 05	Opp. No. AMD- 772949	Advocate Gaurav Soni, Ahmedabad / M/s. Axis Life Science Pvt. Ltd., Ahmedabad V/s M/s. Shalina Laboratories Pvt. Ltd., Mumbai	Hemlata Choudhary, Hearing Officer
37	1892894/ 05	Opp. No. AMD- 775058	Advocate Gaurav Soni, Ahmedabad / M/s. Axis Life Science Pvt. Ltd., Ahmedabad V/s M/s. Shalina Laboratories Pvt. Ltd., Mumbai / M/s. Alkem Laboratories Ltd., Mumbai	Hemlata Choudhary, Hearing Officer
38	1301144/ 30	Opp. No. AMD- 201528	Advocate Hemendra singh Ranawat, Bhilwara / M/s. Shree Vardhman Tea Center, Bhilwara V/s M/s. Vardhman General Store, Farrukhabad-U.P.	Hemlata Choudhary, Hearing Officer
39	1883852/ 41	Opp. No. AMD- 772376	Advocate Gaurav Soni, Ahmedabad / M/s. Nissan Education Group, Kota-Rajasthan V/s M/s. Kochhar & Co., Gurgaon	Hemlata Choudhary, Hearing Officer
40	1193234/ 31	Opp. No. AMD- 204334	Mr. Hiral C. Joshi, Mumbai V/s IPR Intrenational Services, New Delhi	Hemlata Choudhary, Hearing Officer
41	1486333/ 05	Opp. No. AMD- 726471	M/s. Fatehchand C. Shah & Co., Mumbai / M/s. Prabhudas Kishordas Tobacco Products Limited Also Trading As Helios Pharmaceutical, Ahmedabad V/s M/s. Vishesh & Associates, Mumbai / M/s. Alkem Laboratories Ltd., Mumbai	Hemlata Choudhary, Hearing Officer

42	1486333/ 05	Opp. No. AMD- 727143	M/s. Fatehchand C. Shah & Co., Mumbai / M/s. Prabhudas Kishordas Tobacco Products Limited Also Trading As Helios Pharmaceutical, Ahmedabad V/s M/s. Amarjit & Associates, New Delhi / M/s. Sun Pharmaceutical Industries Limited, Mumbai	Hemlata Choudhary, Hearing Officer
43	1669505/ 24	Opp. No. AMD- 746604	M/s. Superfastaction Regn. Service, Surat-2 / Mr. Rajeev P. Khanna (HUF), Surat V/s M/s. W. S. Kane & Co., Mumbai / M/s. S.Kumar Enterprises (Synfabs) Ltd., Mumbai	Rema Srinivasan Iyengar, Deputy Registrar
44	1678337/ 06	Opp. No. AMD- 748048	Mr. Manoj Gangeshwar Pathak, Chandkheda / M/s. Asian Granito India Limited, Ahmedabad V/s M/s. Arora Registration Service, Amritsar / M/s. Amar Products, Amritsar	Rema Srinivasan Iyengar, Deputy Registrar
45	1198920/ 05	Opp. No. AMD- 234501	M/s. Serene Healthcare, Mehsana V/s M/s. Anand And Anand, New Delhi	Venkatesan Rajamani, Asst. Registrar
46	1239178/ 32	Opp. No. AMD- 179755	M/s. Suresh & Co., Mumbai / M/s. Shivdeep Industries Limited, Bikaner V/s M/s. M/s. Remfry & Sagar, Gurgaon / M/s. K & S Partners, Gurgaon	Venkatesan Rajamani, Asst. Registrar
47	1521670/ 07	Opp. No. AMD- 732304	M/s. K.C. Patel & Co., Ahmedabad / Mr. Jayantilal Shankerlal Gheewala, Patan V/s M/s. Mahtta & Co., Ludhiana / M/s. Durga Shakti Auto Brass Industires, Punjab	Jai Prakash, Asst. Registrar

48	1518638/ 05	Opp. No. AMD- 727135	M/s. Indo Overseas Trade Marks Co., Ahmedabad / M/s. Torrent Pharmaceuticals Ltd., Ahmedabad V/s M/s. VHB Life Sciences Ltd., Mumbai	Jai Prakash, Asst. Registrar
49	1666969/ 34	Opp. No. AMD- 745723	M/s. Indo Overseas Trade Marks Co., Ahmedabad / M/s. Urmin Products Pvt. Ltd., Changodar V/s Mr. Jatin Y. Trivedi, Ahmedabad / M/s. Babul Products, Ahmedabad	Ashish Kumar Pandey, Asst. Registrar
50	1465625/ 34	Opp. No. AMD- 721469	M/s. Indo Overseas Trade Marks Co., Ahmedabad / M/s. Urmin Products Pvt. Ltd., Changodar V/s Mr. Jatin Y. Trivedi, Ahmedabad / M/s. Babul Products, Ahmedabad	Ashish Kumar Pandey, Asst. Registrar



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बौद्धिक संपदा भवन / IP BHAWAN
चाणक्यपुरी ओवर्ब्रिज के निकट / NEAR CHANKYAPURI OVERBRIDGE,
घाटलोडिया, अहमदाबाद / GHATLODIA, AHMEDABAD-380061

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Time: 11:00 AM

Date: 28/03/2023

CAUSE LIST

Sr. No.	Applicati on/R. T. M. No.	Opp./Rect. No.	Name of Parties	
01	1685328/ 05	Opp. No. AMD- 752818	M/s. Corona Remedies Pvt. Ltd., Ahmedabad V/s M/s. International Trade Marks Bureau, Fort Mumbai / M/s. Lupin Limited, Mumbai	Shivangi Rana, Hearing Officer
02	1284240/ 09	Opp. No. AMD- 205185	M/s. Upendra Patel & Associates, Surat / M/s. Sahajanand Technologies Private Limited, Surat V/s M/s. Rao & Rao, Secunderabad / M/s. ICIT Software Pvt. Ltd., Hyderabad	Shivangi Rana, Hearing Officer
03	1284241/ 09	Opp. No. AMD- 205184	M/s. Upendra Patel & Associates, Surat / M/s. Sahajanand Technologies Private Limited, Surat V/s M/s. Rao & Rao, Secunderabad / M/s. ICIT Software Pvt. Ltd., Hyderabad	Shivangi Rana, Hearing Officer
04	1284242/ 09	Opp. No. AMD- 205183	M/s. Upendra Patel & Associates, Surat / M/s. Sahajanand Technologies Private Limited, Surat V/s M/s. Rao & Rao, Secunderabad / M/s. ICIT Software Pvt. Ltd., Hyderabad	Shivangi Rana, Hearing Officer

05	1284243/ 09	Opp. No. AMD- 205182	M/s. Upendra Patel & Associates, Surat / M/s. Sahajanand Technologies Private Limited, Surat V/s M/s. Rao & Rao, Secunderabad / M/s. ICIT Software Pvt. Ltd., Hyderabad	Shivangi Rana, Hearing Officer
06	1284245/ 09	Opp. No. AMD- 205181	M/s. Upendra Patel & Associates, Surat / M/s. Sahajanand Technologies Private Limited, Surat V/s M/s. Rao & Rao, Secunderabad / M/s. ICIT Software Pvt. Ltd., Hyderabad	Shivangi Rana, Hearing Officer
07	1284244/ 09	Opp. No. AMD- 194865	M/s. Upendra Patel & Associates, Surat / M/s. Sahajanand Technologies Private Limited, Surat V/s M/s. Rao & Rao, Secunderabad / M/s. ICIT Software Pvt. Ltd., Hyderabad	Shivangi Rana, Hearing Officer
08	1225782/ 05	Opp. No. AMD- 207025	M/s. G. D. Bansal & Associates., Jaipur / Mr. Chagan Lal Sharma, Jaipur V/s M/s. De Penning & De Penning, Chennai	Hemlata Choudhary, Hearing Officer
09	1225782/ 05	Opp. No. AMD- 209728	M/s. G. D. Bansal & Associates., Jaipur / Mr. Chagan Lal Sharma, Jaipur V/s M/s. De Penning & De Penning, Chennai	Hemlata Choudhary, Hearing Officer
10	1816973/ 30	Opp. No. AMD- 772984	M/s. G. D. Bansal & Associates., Jaipur / M/s. Ramlal Sohanlal & Co., Bikaner V/s M/s. Worldwide Registration Bureau, New Delhi / M/s. Shakti Bhog Foods Limited, Delhi	Hemlata Choudhary, Hearing Officer

11	1880427/ 05	Opp. No. AMD- 774201	M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Nirma Limited, Ahmedabad V/s M/s. Vishesh & Associates, Mumbai / M/s. Alkem Laboratories Ltd., Mumbai	Hemlata Choudhary, Hearing Officer
12	1031121/ 18	Opp. No. AMD- 176029	M/s. Indo Overseas Trade Marks Co., Ahmedabad / Mr. Rajendra Nanubhai Majithia, Ahmedabad V/s M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Babul Products, Ahmedabad	Hemlata Choudhary, Hearing Officer
13	1839663/ 05	Opp. No. AMD- 772234	M/s. K.C. Patel & Co., Ahmedabad / M/s. Kivi Labs Ltd., Baroda V/s M/s. Remfry & Sagar, Gurgaon	Hemlata Choudhary, Hearing Officer
14	1836059/ 05	Opp. No. AMD- 768924	M/s. D.C.Dani & Associates, Ahmedabad / M/s. Pharma- Tech India, Ahmedabad V/s M/s. Vishesh & Associates, Mumbai / M/s. Integrate Pvt. Ltd., Mumbai	Hemlata Choudhary, Hearing Officer
15	1706699/ 24	Opp. No. AMD- 757786	M/s. Gautam & Company, Jaipur / M/s. Oswal Premium Silk Mills Ltd., Bhilwara V/s M/s. G.S.Rijhwani & Co., Mumbai / M/s. Oswal Fab, Bhilwara	Jitendra Vyas, Hearing Officer
16	1026333/ 34	Opp. No. AMD- 229412	M/s. Indo Overseas Trade Marks Co., Ahmedabad / M/s. Urmin Products Pvt. Ltd., Changodar V/s M/s. R.K. Dewan & Company, Mumbai / M/s. H.I. Tamboli & Co., Maharashtra	Jitendra Vyas, Hearing Officer

17	1031110/ 07	Opp. No. AMD- 225817	Mr. Rajendra Nanubhai Majithia, Ahmedabad V/s Mr. Jatin Y. Trivedi, Ahmedabad / M/s. Babul Products, Ahmedabad	Jitendra Vyas, Hearing Officer
18	1721471/ 09	Opp. No. AMD- 761594	M/s. H.K.Acharya And Company, Ahmedabad / M/s. Tempsesns Instruments (I) Pvt. Ltd., Udaipur V/s M/s. De Penning & De Penning, Mumbai	Jitendra Vyas, Hearing Officer
19	1296491/ 24	Opp. No. AMD- 200535	M/s. Superfastaction Registration Service, Surat / Mr. Rugaram Bhikaram Choudhary, Surat V/s M/s. Arjun T. Bhagat & Co., Mumbai / M/s. Mukesh Textile Industries, Mumbai	Jitendra Vyas, Hearing Officer
20	1519379/ 35	Opp. No. AMD- 728157	M/s. Delhi Registration Service, New Delhi / M/s. Tulsani Food Industries, Bikaner V/s M/s. Suresh & Co., Mumbai / M/s. Amber Food Products, Gwalior	Jitendra Vyas, Hearing Officer
21	1120754/ 05	Opp. No. AMD- 195858	M/s. Tradesafe, Jamnagar / M/s. Ray Remedies Pvt. Ltd., Changodar V/s M/s. Remfry & Sagar, Gurgaon	Jitendra Vyas, Hearing Officer
22	1388245/ 24	Opp. No. AMD- 236682	M/s. G.S. Rijhwani & Co., Mumbai / M/s. Samkit Textile Mill Pvt. Ltd., Bhilwara V/s M/s. R.K. Dewan & Company, Mumbai / Mr. Pradipkumar Nandlal Dhoot, Ahmednagar	Bhavya Jain, Hearing Officer

23	1356951/ 01	Opp. No. AMD- 256964	M/S. G.S.Rijhwani & Co., Mumbai / M/s. Shiv Salt Industries, Palej-Bharuch V/s M/s. Fatehchand C. Shah & Co., Mumbai / M/s. Sharda Chemicals Industries, Nandurbar	Bhavya Jain, Hearing Officer
24	1481269/ 30	Opp. No. AMD- 730767	M/s. G. D. Bansal & Associates., Jaipur / Mr. Sitaram Agarwal, Jaipur V/s M/s. Mkc & Associates, West Bengal / M/s. Soongachi Tea Industries Private Limited, Kolkata	Bhavya Jain, Hearing Officer
25	1477856/ 30	Opp. No. AMD- 715293	M/s. Delson (India) Foods, Wadhwan City / M/s. Arora Registration Service, Amritsar V/s M/s. Sachdeva & Sons Industries Pvt. Ltd., Amritsar	Bhavya Jain, Hearing Officer
26	1394603/ 30	Opp. No. AMD- 241936	M/s. J. T. Trivedi & Co., Ahmedabad / M/s. Gopal Gruh Udyog, Anjar (Kutch) V/s M/s. Jasani & Company, Rajkot / M/s. Rajkot District Co- Operative Milk Producers Union Limited, Rajkot	Bhavya Jain, Hearing Officer
27	1394603/ 30	Opp. No. AMD- 242020	M/s. J. T. Trivedi & Co., Ahmedabad / M/s. Gopal Gruh Udyog, Anjar (Kutch) V/s M/s. Law & Prudence, Mumbai / M/s. The New Bharat Hing Supplying Co., Nadiad	Bhavya Jain, Hearing Officer
28	1394991/ 30	Opp. No. AMD- 236713	M/s. Tradesafe, Jamnagar / Mr. Dilipbhai Narshibhai Markna, Gondal V/s Mr. Gandhi Govindlal Chunilal, Ahmedabad	Bhavya Jain, Hearing Officer

29	1127508/ 03	Opp. No. AMD- 200486	M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Nirma Industries Limited, Ahmedabad V/s M/s. Anand And Anand, New Delhi	Jitendra Bohra, Hearing Officer
30	1197742/ 05	Opp. No. AMD- 191340	M/s. R.K. Dewan & Company, Mumbai / M/s. Gujarat Superphosphate Inds. Pvt. Ltd., Ahmedabad V/s M/s. De Penning And De Penning, Gurgaon	Jitendra Bohra, Hearing Officer
31	1197742/ 05	Opp. No. AMD- 195516	M/s. R.K.Dewan & Company, Mumbai / M/s. Gujarat Superphosphate Inds. Pvt. Ltd., Ahmedabad V/s M/s. Vishesh & Associates, Mumbai / M/s. Integrate Pvt. Ltd., Mumbai	Jitendra Bohra, Hearing Officer
32	1235215/ 25	Opp. No. AMD- 731338	M/s. K.C. Patel & Co., Ahmedabad / M/s. Nice & New, Rajkot V/s M/s. Tradetend Consultants Pvt. Ltd., Rajkot / M/s. Nice & New, Morbi	Jitendra Bohra, Hearing Officer
33	1235001/ 21	Opp. No. AMD- 195599	Mr. Madan Bhabhutmalji Jain, Ahmedabad V/s M/s. Ashoka Trade Marks Co., New Delhi / M/s. Pearl Polymers Ltd., New Delhi	Jitendra Bohra, Hearing Officer
34	1234699/ 05	Opp. No. AMD- 207310	Mr. Ramanlal Rughna Thmalji Jain, Daman V/s M/s. S.K.Shah Legal Services, Ahmedabad / M/s. Sun Pharma Laboratories Limited, Mumbai	Jitendra Bohra, Hearing Officer
35	1256935/ 25	Opp. No. AMD- 192845	M/s. Drashtee & Co., Surat / M/s. New Fashion Sarees , Surat V/s M/s. Arjun T. Bhagat & Co., Mumbai / M/s. M/s. P.Hastimal & Sons, Bangalore	Jitendra Bohra, Hearing Officer

36	1277472/ 16	Opp. No. AMD- 204522	Mr. Chandrakant M. Joshi, Bhavnagar V/s M/s. Usha Athreya Chandrasekhar, Mumbai / M/s. Anand Ritter Pvt. Ltd., Mumbai	Suraj Kakirwar, Hearing Officer
37	1272048/ 19	Opp. No. AMD- 231170	M/s. K.C. Patel & Co., Ahmedabad / M/s. Oracle Granito Limited, Himmatnagar-Sabarkantha V/s M/s. W. S. Kane & Co., Mumbai / M/s. H & R Johnson (India) Limited, Mumbai	Suraj Kakirwar, Hearing Officer
38	1255661/ 19	Opp. No. AMD- 192607	M/s. Century Tiles Ltd., Himmatnagar V/s M/s. L.S.Davar & Co., Kolkata / M/s. Century Plyboard (I) Ltd., Kolkata	Suraj Kakirwar, Hearing Officer
39	1282720/ 02	Opp. No. AMD- 204808	M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Sunshine Corporation, Ahmedabad V/s M/s. Worldwide Registration Bureau, New Delhi / M/s. Sunlac Paints Pvt. Ltd., Delhi	Suraj Kakirwar, Hearing Officer
40	1282715/ 02	Opp. No. AMD- 204805	M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Sunshine Corporation, Ahmedabad V/s M/s. Worldwide Registration Bureau, New Delhi / M/s. Sunlac Paints Pvt. Ltd., Delhi	Suraj Kakirwar, Hearing Officer
41	1282718/ 02	Opp. No. AMD- 204806	M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Sunshine Corporation, Ahmedabad V/s M/s. Worldwide Registration Bureau, New Delhi / M/s. Sunlac Paints Pvt. Ltd., Delhi	Suraj Kakirwar, Hearing Officer

42	1277649/ 29	Opp. No. AMD- 722392	M/s. Varikasery & Varikasery, Mumbai / Mr. Bipinchandra Veljibhai Patel, Junagadh V/s M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Nirma Ltd., Ahmedabad	Suraj Kakirwar, Hearing Officer
43	1585428/ 05	Opp. No. AMD- 736107	M/s. Tradesafe, Jamnagar / M/s. Pacific Crop Science, Gondal V/s M/s. Makhija & Associates, Thane (E) / M/s. Crop Life Science Limited, Ahmedabad	Venkatesan Rajamani, Asst. Registrar
44	1752677/ 05	Opp. No. AMD- 765630	Ms. Jayshruti Hariprasadbhai Acharya, Ahmedabad / M/s. Van Vet Private Limited, Gandhinagar V/s M/s. Athena Legal, New Delhi / M/s. Ruchi Soya Industries Ltd., Indore-M.P.	Venkatesan Rajamani, Asst. Registrar
45	1308814/ 03	Opp. No. AMD- 230601	M/s. G. D. Bansal & Associates., Jaipur / Ms. Poonam Chand Jain, Jaipur V/s M/s. Suresh & Co., Mumbai / M/s. Kuber Tobacco Products Pvt. Ltd., Delhi	Jai Prakash, Asst. Registrar
46	1706406/ 19	Opp. No. AMD- 756285	M/s. Nanavati Associates, Ahmedabad / M/s. Sanghi Industries Ltd., Ahmedabad V/s M/s. J.T.Trivedi & Associates, Ahmedabad / M/s. Tirupati Foam Ltd., Ahmedabad	Jai Prakash, Asst. Registrar
47	1229938/ 07	Opp. No. AMD- 194857	Mr. Munik R.Patel, Ahmedabad V/s Mr. Chandrakant M. Joshi, Mumbai / M/s. Lubi Electricals Ltd., Ahmedabad	Rema Srinivasan Iyengar, Deputy Registrar

48	1716326/ 39	Opp. No. AMD- 763273	Mr. Jugal Kishore Arora, Jodhpur V/s Mr. Chandrakant M Joshi, Mumbai / M/s. Rajasthan Tourism Development Corporation Limited, Jaipur	Rema Srinivasan Iyengar, Deputy Registrar
49	1355203/ 34	Opp. No. AMD- 222863	M/s. Y. J. Trivedi & Co., Ahmedabad / Mr. Rashmin M. Majithia, Ahmedabad V/s M/s. Indo Overseas Trade Marks Co., Ahmedabad / M/s. Urmin Products Pvt. Ltd., Ahmedabad	Ashish Kumar Pandey, Asst. Registrar
50	1666967/ 34	Opp. No. AMD- 745724	M/s. Indo Overseas Trade Marks Co., Ahmedabad / M/s. Urmin Products Pvt. Ltd., Ahmedabad V/s Mr. Jatin Y. Trivedi, Ahmedabad / M/s. Babul Products, Ahmedabad	Ashish Kumar Pandey, Asst. Registrar



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व्यापार चिन्ह रजिस्ट्री / TRADE MARKS REGISTRY
बौद्धिक संपदा भवन / IP BHAWAN
चाणक्यपुरी ओवर्ब्रिज के निकट / NEAR CHANKYAPURI OVERBRIDGE,
घाटलोडिया, अहमदाबाद / GHATLODIA, AHMEDABAD-380061

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Fax No.: 27601779

Time: 11:00 AM

Date: 29/03/2023

CAUSE LIST

Sr. No.	Applicati on/R. T. M. No.	Opp./Rect. No.	Name of Parties	
01	1241844/ 30	Opp. No. AMD- 230252	M/s. Brahmbhatt & Associates, Ahmedabad / M/s. Patel Prahladbhai Natverlal & Co., Unjha V/s M/s. K.C. Patel & Co., Ahmedabad / M/s. Nirav Nimmi Corporation, Unjha	Jitendra Bohra, Hearing Officer
02	1234862/ 26	Opp. No. AMD- 239448	M/s. G. D. Bansal Advocate, Jaipur / M/s. Vimal scop Products, Ahmedabad V/s M/s. Rajendra H. Bhansali, Ahmedabad / M/s. Vimal Mills India, Jasol	Jitendra Bohra, Hearing Officer
03	1384510/ 07	Opp. No. AMD- 248503	M/s. Shabbir Fejalabbas Telwala, Rajkot V/s M/s. Archer & Angel, New Delhi	Jitendra Bohra, Hearing Officer
04	1392179/ 05	Opp. No. AMD- 256622	M/s. G. D. Bansal & Associates., Jaipur / M/s. Tenfold Pharmaceuticals Pvt. Ltd., Sikar-Rajasthan V/s M/s. Loyal Registered Services, NCR Delhi	Jitendra Bohra, Hearing Officer

05	1399378/ 05	Opp. No. AMD- 258575	M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Intas Pharmaceuticals Ltd., Ahmedabad V/s M/s. Vishesh & Associates, Mumbai / M/s. Aurochem Laboratories(India) Pvt. Ltd., Mumbai	Jitendra Bohra, Hearing Officer
06	1399378/ 05	Opp. No. AMD- 710569	M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Intas Pharmaceuticals Ltd., Ahmedabad V/s Advocate Manoj G. Menda, Mumbai / M/s. Walter Bushnell Medipure Private Limited, New Delhi	Jitendra Bohra, Hearing Officer
07	1467754/ 22	Opp. No. AMD- 727063	M/s. Parker & Parker Company, Ahmedabad / M/s. Mayur Wovens Pvt. Ltd., Ahmedabad V/s M/s. Loyal Registration Services, NCR Delhi / M/s. Rswm Ltd., Noida-U.P.	Jitendra Bohra, Hearing Officer
08	1256379/ 16	Opp. No. AMD- 192622	M/s. Roquette Riddhi Siddhi Pvt. Ltd., Ahmedabad V/s M/s. G. D. Bansal & Associates., Jaipur / M/s. Ridhi Sidhi Mills Pvt. Ltd., Pali-Marwar	Shivangi Rana, Hearing Officer
09	1759606/ 05	Opp. No. AMD- 756825	M/s. Rahul Chaudhry & Partners, New Delhi V/s M/s. Vishesh & Associates, Mumbai / M/s. Mepro Pharmaceuticals Pvt. Ltd., Mumbai-20	Shivangi Rana, Hearing Officer
10	1759606/ 05	Opp. No. AMD- 761617	M/s. Rahul Chaudhry & Partners, New Delhi V/s M/s. Remfry & Sagar, Gurgaon	Shivangi Rana, Hearing Officer
11	1271554/ 03	Opp. No. AMD- 199483	Mr. Chandrakant M. Joshi, Mumbai V/s M/s. M. P. Mirchandani & Co., Mumbai / M/s. Anchor Health & Beauty Care Pvt. Ltd., Mumbai	Shivangi Rana, Hearing Officer

12	1269651/ 34	Opp. No. AMD- 210795	Mr. Rajendra Nanubhai Majithia, Ahmedabad V/s M/s. S. Majumdar & Co., Kolkata / M/s. R.A.Perfumery Works (P) Ltd., Kolkata	Shivangi Rana, Hearing Officer
13	1269651/ 34	Opp. No. AMD- 214259	Mr. Rajendra Nanubhai Majithia, Ahmedabad V/s Mr. Jatin Y. Trivedi, Ahmedabad / M/s. Babul Products, Ahmedabad	Shivangi Rana, Hearing Officer
14	1133418/ 03	Opp. No. AMD- 194777	M/s. Tradesafe, Jamnagar / M/s. Ajanta India Ltd., Morbi V/s Advocate Manoj G. Menda, Mumbai / M/s. Ajanta Pharma Limited, Mumbai	Shivangi Rana, Hearing Officer
15	1447096/ 05	Opp. No. AMD- 717779	M/s. Atul Limited, Valsad V/s M/s. Anand & Anand, New Delhi	Bhavya Jain, Hearing Officer
16	1479927/ 03	Opp. No. AMD- 725627	M/s. K.C. Patel & Co., Ahmedabad / M/s. Excell Impex (Gujarat) Private Limited, Ahmedabad V/s M/s. W. S. Kane & Co., Mumbai / M/s. Godrej Consumer Products Ltd., Mumbai-79	Bhavya Jain, Hearing Officer
17	1473429/ 30	Opp. No. AMD- 729826	M/s. Indus, Ahmedabad / M/s. Anupam Tea Centre, Sumerpur V/s M/s. K & S Partners, Gurgaon / M/s. Tea Board, Kolkata	Bhavya Jain, Hearing Officer
18	1473429/ 30	Opp. No. AMD- 731319	M/s. Indus, Ahmedabad / M/s. Anupam Tea Centre, Sumerpur V/s M/s. Jehangir Gulabbhai & Bilimoria & Daruwalla, Mumbai / M/s. Girnar Exports, Bombay	Bhavya Jain, Hearing Officer

19	1492364/ 05	Opp. No. AMD- 723765	M/s. K.C. Patel & Co., Ahmedabad / M/s. Anhox Healthcare Pvt. Ltd., Ahmedabad V/s M/s. Rajvi Vipul Bhagat, Mumbai	Bhavya Jain, Hearing Officer
20	1542073/ 05	Opp. No. AMD- 728010	M/s. K.C. Patel & Co., Ahmedabad / Mr. Sandipkumar Chandubhai Patel, Surat V/s M/s. Trade Mark Protec Company, New Delhi / M/s. Three - N - Products Pvt. Ltd., New Delhi	Bhavya Jain, Hearing Officer
21	1542073/ 05	Opp. No. AMD- 730686	M/s. K.C. Patel & Co., Ahmedabad / Mr. Sandipkumar Chandubhai Patel, Surat V/s M/s. Sun Pharmaceutical Industries Ltd., Mumbai	Bhavya Jain, Hearing Officer
22	1031129/ 26	Opp. No. AMD- 225813	Mr. Rajendra Nanubhai Majithia, Ahmedabad V/s Mr. Jatin Y. Trivedi, Ahmedabad / M/s. Babul Products, Ahmedabad	Jitendra Vyas, Hearing Officer
23	1031112/ 09	Opp. No. AMD- 225818	Mr. Rajendra Nanubhai Majithia, Ahmedabad V/s Mr. Jatin Y. Trivedi, Ahmedabad / M/s. Babul Products, Ahmedabad	Jitendra Vyas, Hearing Officer
24	1112571/ 05	Opp. No. AMD- 164546	Mr. Jatin Y. Trivedi, Ahmedabad / M/s. Giriraj Enterprises, Unjha V/s M/s. Jasani & Company, Rajkot / M/s. Bhandari Products, Ujjain	Jitendra Vyas, Hearing Officer
25	1126552/ 03	Opp. No. AMD- 213683	Advocates Prakash Javaria & Mohan Lal Saran, Udaipur / M/s. Talati Marketing, Dungarpur V/s M/s. Registration S.S. Kendra, Jaipur / M/s. Ambica Tea Centre, Dungarpur	Jitendra Vyas, Hearing Officer

26	1199312/ 16	Opp. No. AMD- 210054	M/s. Trade Mark Registration Service, Jaipur / M/s. Raj Book Company, Rajasthan V/s M/s. S.S. Rana & Co., New Delhi / M/s. Parkash Brassware Industries, New Delhi	Jitendra Vyas, Hearing Officer
27	1252209/ 30	Opp. No. AMD- 193452	M/s. Karni Trade Marks, Surat / M/s. Shree Kailash Poha Mill, Kabilpore-Navsari V/s M/s. S. M Gupta & Company, Delhi / M/s. Saria Industries, Sirsa-Haryana	Jitendra Vyas, Hearing Officer
28	1252209/ 30	Opp. No. AMD- 197388	M/s. Karni Trade Marks, Surat / M/s. Shree Kailash Poha Mill, Kabilpore-Navsari V/s Mr. C. Venkatasubramaniam, Bangalore / M/s. Swastik Masala Pickles & Food Products Private Limited, Bangalore	Jitendra Vyas, Hearing Officer
29	1329288/ 05	Opp. No. AMD- 214388	M/s. Anthiea Labs Pvt. Ltd., Jaipur V/s M/s. Anand And Anand, New Delhi	Suraj Kakirwar, Hearing Officer
30	1286474/ 31	Opp. No. AMD- 222003	M/s. Loyal Registration Services, NCR Delhi / Mr. Ajay Prakash Gupta, Sawaimadhopur-Rajasthan V/s M/s. De Penning & De Penning, Mumbai / M/s. Tata Motors Limited, Mumbai	Suraj Kakirwar, Hearing Officer
31	1286520/ 02	Opp. No. AMD- 228595	M/s. Patel Paints Pvt. Ltd., Ahmedabad V/s M/s. Khaitan & Co., Mumbai / M/s. Pidilite Industries Ltd., Mumbai	Suraj Kakirwar, Hearing Officer

32	1566868/ 29	Opp. No. AMD- 742812	M/s. Tradesafe, Jamnagar / M/s. Shri Bhagwati Flour Mills Pvt. Ltd., Ahmedabad V/s M/s. Bhagwati Flour Milling Pvt. Ltd., Ahmedabad	Suraj Kakirwar, Hearing Officer
33	1566869/ 30	Opp. No. AMD- 742807	M/s. Tradesafe, Jamnagar / M/s. Shri Bhagwati Flour Mills Pvt. Ltd., Ahmedabad V/s M/s. J.T.Trivedi & Associates, Ahmedabad / M/s. Ashani Products Pvt. Ltd., Ahmedabad	Suraj Kakirwar, Hearing Officer
34	1566869/ 30	Opp. No. AMD- 742811	M/s. Tradesafe, Jamnagar / M/s. Shri Bhagwati Flour Mills Pvt. Ltd., Ahmedabad V/s M/s. Bhagwati Flour Milling Pvt. Ltd., Ahmedabad	Suraj Kakirwar, Hearing Officer
35	1453172/ 24	Opp. No. AMD- 719723	M/s. Tradesafe, Jamnagar / M/s. Butter Silk Suitings, Bhilwara V/s M/s. Rswin Ltd., Noida-U.P.	Suraj Kakirwar, Hearing Officer
36	1182277/ 03	Opp. No. AMD- 198914	Mr. Upendra Patel, Surat / M/s. Sahajanand Technologies Private Limited, Surat V/s M/s. Delhi Registration Service, New Delhi / M/s. Izuk Chemicals Works, Delhi	Venkatesan Rajamani, Asst. Registrar
37	1186355/ 30	Opp. No. AMD- 172989	M/s. G. D. Bansal & Associates., Jaipur / M/s. Mahan Sawanria Food Products, Pali-Marwar V/s M/s. Kuldip & Associates, New Delhi / M/s. Nanaji Namkeen Udyog, Delhi	Venkatesan Rajamani, Asst. Registrar

38	1696393/ 41	Opp. No. AMD- 762258	Mr. Hiral C. Joshi, Mumbai / M/s. Axiom Education (P) Ltd., Vapi V/s M/s. G.S.Rijhwani & Co., Mumbai / M/s. Scientific Mes- Technik Pvt. Ltd., Indore-M.P.	Jai Prakash, Asst. Registrar
39	1704661/ 07	Opp. No. AMD- 757849	M/s. Jasani & Company, Rajkot / Shri Dalpatbhai Laljibhai Metalia, Rajkot V/s M/s. Lalji Advocates, Delhi / M/s. Pilot Cables & Pumps, Karnataka	Jai Prakash, Asst. Registrar
40	3884193/ 07	Opp. No. AMD- 981098	M/s. G. D. Bansal & Associates., Jaipur / M/s. Somani Industries (Partnership Firm), Nagaur-Rajasthan V/s M/s. Vidhani Associates, New Delhi / M/s. Somany Ceramics Limited, Noida-U.P.	Rema Srinivasan Iyengar, Deputy Registrar
41	2192781/ 05	Opp. No. AMD- 832343	M/s. G. D. Bansal & Associates., Jaipur / M/s. Paam Biotech Pvt. Ltd., Jaipur V/s Advocate V. Ravi, Chennai / M/s. Micro Labs Limited, Bangalore	Rema Srinivasan Iyengar, Deputy Registrar
42	1666966/ 34	Opp. No. AMD- 745722	M/s. Indo Overseas Trade Marks Co., Ahmedabad / M/s. Urmin Products Pvt. Ltd., Changodar V/s Mr. Jatin Y. Trivedi, Ahmedabad / M/s. Babul Products, Ahmedabad	Ashish Kumar Pandey, Asst. Registrar
43	1666968/ 34	Opp. No. AMD- 745719	M/s. Indo Overseas Trade Marks Co., Ahmedabad / M/s. Urmin Products Pvt. Ltd., Changodar V/s Mr. Jatin Y. Trivedi, Ahmedabad / M/s. Babul Products, Ahmedabad	Ashish Kumar Pandey, Asst. Registrar



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बौद्धिक संपदा भवन / IP BHAWAN
चाणक्यपुरी ओवर्ब्रिज के निकट / NEAR CHANKYAPURI OVERBRIDGE,
घाटलोडिया, अहमदाबाद / GHATLODIA, AHMEDABAD-380061

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Date: 30/03/2023

CAUSE LIST

Sr. No.	Applicati on/R. T. M. No.	Opp./Rect. No.	Name of Parties	
01	1894258/ 27	Opp. No. AMD- 772430	M/s. G. D. Bansal & Associates., Jaipur / M/s. Jal Mahal Resorts Pvt. Ltd., Jaipur V/s M/s. S. K. Trademarks Co., Delhi / M/s. Shri Lal Mahal Limited, Delhi	Hemlata Choudhary, Hearing Officer
02	1894261/ 20	Opp. No. AMD- 772428	M/s. G. D. Bansal & Associates., Jaipur / M/s. Jal Mahal Resorts Pvt. Ltd., Jaipur V/s M/s. S.K.Trademarks Co., Delhi / M/s. Shri Lal Mahal Limited, Delhi	Hemlata Choudhary, Hearing Officer
03	1894259/ 14	Opp. No. AMD- 772426	M/s. G. D. Bansal & Associates, Jaipur / M/s. Jal Mahal Resorts Pvt. Ltd., Jaipur V/s M/s. S. K. Trademarks Co., Delhi / M/s. Shri Lal Mahal Limited, Delhi	Hemlata Choudhary, Hearing Officer
04	1894260/ 18	Opp. No. AMD- 772427	M/s. G. D. Bansal & Associates, Jaipur / M/s. Jal Mahal Resorts Pvt. Ltd., Jaipur V/s M/s. S. K. Trademarks Co., Delhi / M/s. Shri Lal Mahal Limited, Delhi	Hemlata Choudhary, Hearing Officer

05	1867822/ 25	Opp. No. AMD- 772250	M/s. Makhija & Associates, Thane (E) / Mr. Kanwal S. Mehta, Ahmedabad V/s Advocate Manoj G. Menda, Mumbai / M/s. The Loot (India) Pvt. Ltd., Mumbai	Hemlata Choudhary, Hearing Officer
06	1849399/ 11	Opp. No. AMD- 769973	M/s. H.K.Acharya And Company, Ahmedabad / Shri Viral Keshavlal Charola, Rajkot V/s M/s. Delhi Registration Service, New Delhi / M/s. Capital Meters Limited, Delhi	Hemlata Choudhary, Hearing Officer
07	1154095/ 29	Opp. No. AMD- 719692	M/s. Jasani & Company, Rajkot / Shri Vasantrai Jethbhai Babariya, Dhoraji V/s M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Damodar Oil Mills, Jasdhan-Rajkot	Hemlata Choudhary, Hearing Officer
08	1716737/ 19	Opp. No. AMD- 763805	Mr. Amkubhai Vastubhai Kahchar, Thangadh V/s M/s. P. Yogeshkumar & Co., Morbi	Shivangi Rana, Hearing Officer
09	1536574/ 07	Opp. No. AMD- 732940	Mr. Kirit F. Dantani, Ahmedabad / Mr. Ketan Vasharambhai Kathiriya, Ahmedabad V/s M/s. Mahtta & Co., Ludhiana / M/s. Navkar International Pvt. Ltd., Ludhiana	Shivangi Rana, Hearing Officer
10	1534516/ 05	Opp. No. AMD- 732963	M/s. G. D. Bansal & Associates., Jaipur / Mr. Kanhaiya Lal Khatri S/O. Sh.Narayan Das Khatri, Mansarovar-Jaipur V/s M/s. Neon Laboratories Limited, Mumbai	Shivangi Rana, Hearing Officer

11	1350291/ 05	Opp. No. AMD- 210071	M/s. R. R. Shah & Co., Ahmedabad / M/s. Torrent Pharmaceuticals Ltd., Ahmedabad V/s M/s. Vishesh & Associates, Mumbai / M/s. Navin Saxena Research & Technology Pvt. Ltd., Mumbai	Shivangi Rana, Hearing Officer
12	1521913/ 05	Opp. No. AMD- 728835	Mr. Subhashchandra V. Purohit, Ahmedabad / Mr. Arvindbhai Mody, Ahmedabad V/s M/s. De Penning & De Penning, Kolkata	Shivangi Rana, Hearing Officer
13	1525951/ 12	Opp. No. AMD- 730238	M/s. Excel Shine Private Ltd., Valsad V/s Mr. Chandrakant M Joshi, Mumbai / M/s. Bajaj Tempo Limited, Pune-Maharashtra	Shivangi Rana, Hearing Officer
14	1663055/ 25	Opp. No. AMD- 751579	M/s. Shah Ip, Ahmedabad / Mrs.Nirmalaben Dineshbhai Patel, Ahmedabad V/s M/s. Anand And Anand, New Delhi	Shivangi Rana, Hearing Officer
15	1446262/ 23	Opp. No. AMD- 717617	M/s. Superfastaction Regn. Service, Surat / M/s. Bhagirath Fiber Pvt. Ltd., Surat V/s M/s. Anand And Anand, New Delhi	Bhavya Jain, Hearing Officer
16	1242315/ 38	Opp. No. AMD- 207905	M/s. S. Majumdar & Co., Kolkata / M/s. Sogo Ceramic Pvt. Ltd., Morbi V/s M/s. Krishna & Saurastri, Mumbai	Bhavya Jain, Hearing Officer
17	1615967/ 05	Opp. No. AMD- 743307	Mr. Pankajkumar B.Sharma, Ahmedabad / M/s. Shrinivas (Gujarat) Laboratories Pvt. Ltd., Ahmedabad V/s M/s. Remfry & Sagar, Gurgaon	Bhavya Jain, Hearing Officer

18	1728059/ 05	Opp. No. AMD- 759147	M/s. Renova Healthcare, Rajkot-1 V/s M/s. Vishesh & Associates, Mumbai / M/s. Glenmark Pharmaceuticals Limited, Mumbai	Bhavya Jain, Hearing Officer
19	1882675/ 01	Opp. No. AMD- 772820	Mr. Darshan J. Joshi, Salun-Kheda V/s Ms. Usha A. Chandrasekhar, Mumbai / M/s. Sumitomo Chemical India Limited, Mumbai	Bhavya Jain, Hearing Officer
20	1882675/ 01	Opp. No. AMD- 772909	Mr. Darshan J. Joshi, Salun-Kheda V/s M/s. Fatehchand C. Shah & Co., Mumbai / M/s. Rama Fertichem Limited, Mumbai	Bhavya Jain, Hearing Officer
21	1644211/ 03	Opp. No. AMD- 744679	M/s. H.K.Acharya And Company, Ahmedabad / Mr. Vora Ujval Nareshray, Bavla-Ahmedabad V/s M/s. Thakur & Co., Mumbai / M/s. Asian Aerosol Pvt. Ltd., Mumbai	Bhavya Jain, Hearing Officer
22	1233258/ 05	Opp. No. AMD- 193965	Mr. Hiral Chandrakant Joshi, Mumbai / M/s. Dava Bazar, New Delhi V/s M/s. Remfry & Sagar, Gurgaon	Jitendra Bohra, Hearing Officer
23	1233258/ 05	Opp. No. AMD- 193714	Mr. Hiral Chandrakant Joshi, Mumbai / M/s. Dava Bazar, New Delhi V/s M/s. Remfry & Sagar, Gurgaon	Jitendra Bohra, Hearing Officer
24	1399384/ 05	Opp. No. AMD- 246844	M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Intas Pharmaceuticals Ltd., Ahmedabad V/s M/s. Sun Pharmaceutical Industries Ltd., Mumbai	Jitendra Bohra, Hearing Officer

25	1452109/ 05	Opp. No. AMD- 714783	M/s. Tradesafe, Jamnagar / M/s. Cadila Pharmaceuticals Ltd., Ahmedabad V/s M/s. Neon Laboratories Limited, Mumbai	Jitendra Bohra, Hearing Officer
26	1454755/ 09	Opp. No. AMD- 714859	M/s. D. C. Dani & Associates, Ahmedabad / M/s. Alteem Instruments, Ahmedabad V/s M/s. ABC Registration Services, Delhi / M/s. Sparco Batteries Pvt. Ltd., New Delhi	Jitendra Bohra, Hearing Officer
27	1456906/ 11	Opp. No. AMD- 721176	M/s. Sanjay Drashtee & Co., Surat / M/s. Watech Ro System (I) Pvt. Ltd., Bardoli V/s M/s. Madamser & Co., New Delhi / M/s. Mex Switchgears Pvt. Ltd., Jalandhar	Jitendra Bohra, Hearing Officer
28	1462531/ 19	Opp. No. AMD- 716442	M/s. Brahmhatt & Associates, Ahmedabad / M/s. Kaneria Granito Ltd., Surat V/s M/s. S. S. Rana & Co., New Delhi / M/s. Kajaria Ceramics Ltd., New Delhi	Jitendra Bohra, Hearing Officer
29	1858358/ 05	Opp. No. AMD- 771684	Advocate Rohit Jain, Jaipur / Shri Amit Kuchhal, Jaipur V/s M/s. Nanavati & Nanavati Advocates, Ahmedabad / M/s. Alembic Ltd., Vadodara	Jitendra Vyas, Hearing Officer
30	1821320/ 05	Opp. No. AMD- 769107	M/s. Gautam & Company, Jaipur / M/s. IQ Healthcare, Jaipur V/s M/s. Shalina Laboratories Pvt. Ltd., Navi Mumbai	Jitendra Vyas, Hearing Officer

31	1823651/ 01	Opp. No. AMD- 769528	M/s. Tradesafe Intellectual Property Organisation Pvt., Ahmedabad / M/s. Jaiveek Agro Biotech Pvt. Ltd., Vadodara V/s Ms. Usha A. Chandrasekhar, Mumbai / M/s. Sumitomo Chemical India Limited, Mumbai	Jitendra Vyas, Hearing Officer
32	1872018/ 05	Opp. No. AMD- 772368	M/s. B. D. Shukla & Company, Ahmedabad / Mr. Jalpesh Hasmukhbhai Modi, Ahmedabad V/s M/s. USV Limited, Mumbai	Jitendra Vyas, Hearing Officer
33	1870468/ 30	Opp. No. AMD- 771202	Mr. Sharad Agrawal, Jodhpur / Mr. Manohar Lal Agarwal S/O Shri Narsingh Das Agarwal, Nagaur-Rajasthan V/s M/s. S. K. Trademarks Co., Delhi / M/s. Shri Lal Mahal Limited, Delhi	Jitendra Vyas, Hearing Officer
34	1489577/ 05	Opp. No. AMD- 722896	Advocate Chirag A. Shah, Ahmedabad / M/s. Stanmark Pharmaceuticals, Ahmedabad V/s M/s. V.A. Associates, Mumbai / M/s. Lupin Limited, Mumbai	Jitendra Vyas, Hearing Officer
35	1824572/ 06	Opp. No. AMD- 770428	M/s. T.C.Patel & Co., Ahmedabad / M/s. Butterfly Metal Private Limited, Rajkot V/s Advocate Ashok Kumar J. Daga, Chennai / M/s. Sree Mukesh Marketing, Chennai	Jitendra Vyas, Hearing Officer
36	1495740/ 05	Opp. No. AMD- 729638	M/s. Tradesafe, Jamnagar / Smt. Sangeeta Pankaj Pandya, Baroda-1 V/s M/s. D. P. Ahuja & Co., West Bengal	Suraj Kakirwar, Hearing Officer

37	1495740/ 05	Opp. No. AMD- 730439	Smt. Sangeeta Pankaj Pandya, Baroda-1 V/s M/s. VHB Life Sciences Ltd., Mumbai	Suraj Kakirwar, Hearing Officer
38	1770416/ 05	Opp. No. AMD- 764789	Advocate G.D.Bansal, Jaipur / Mr. Ashish Jain S/o. Sushil Jain, Jaipur V/s Mr. Chandrakant M Joshi, Mumbai / M/s. Kurian Abraham Limited, Kottayam	Suraj Kakirwar, Hearing Officer
39	1770416/ 05	Opp. No. AMD- 766486	Advocate G.D.Bansal, Jaipur / Mr. Ashish Jain S/o. Sushil Jain, Jaipur V/s M/s. Sun Pharmaceutical Industries Ltd., Mumbai	Suraj Kakirwar, Hearing Officer
40	1770421/ 05	Opp. No. AMD- 765083	Advocate G.D.Bansal, Jaipur / Mr. Ashish Jain S/o. Sushil Jain, Jaipur V/s M/s. Lall Lahiri And Salhotra, Haryana	Suraj Kakirwar, Hearing Officer
41	1767151/ 05	Opp. No. AMD- 763109	M/s. Claris Lifesciences Limited, Ahmedabad V/s M/s. Lall Lahiri And Salhotra, Gurgaon	Suraj Kakirwar, Hearing Officer
42	1692179/ 06	Opp. No. AMD- 749876	M/s. Tradesafe Intellectual Property Organisation Pvt., Ahmedabad / M/s. Nilkanth Concast Private Limited, Kutch V/s M/s. The Acme Company, New Delhi / M/s. Sarlia Steel Rolling Mills, Hissar	Suraj Kakirwar, Hearing Officer
43	3558167/ 01	Opp. No. AMD- 998644	Advocate Mrugeshkumar Anandjibhai Mavani, Rajkot / M/s. Solcon Industries, Rajkot V/s M/s. Regal And Regal, Rajkot / M/s. Sunkoll Industries Ltd., Rajkot	Jai Prakash, Asst. Registrar

44	4639008/ 05	Opp. No. AMD- 1094935	Advocate Gaurav Soni, Ahmedabad / M/s. West-Coast Pharmaceutical Works Ltd., Ahmedabad V/s Mr. B.N. Poojari, Mumbai	Jai Prakash, Asst. Registrar
45	4843811/ 35	Opp. No. AMD- 1124449	Advocate Rohit Jain, Jaipur / Mr. Nikhil Sahu Sole Proprietor Of M/s. Neema Impex India, Jaipur V/s M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Nirma Limited, Ahmedabad	Jai Prakash, Asst. Registrar
46	4540385/ 42	Opp. No. AMD- 1086628	Mr. Atit Thakore, Ahmedabad / Ms. Shivani Devender Sharma, Ahmedabad V/s M/s. Taj Trade Mark, Agra (U.P.) / Mr. Narendra Singh Ghuraiya, Gwalior-M.P.	Jai Prakash, Asst. Registrar
47	4142427/ 05	Opp. No. AMD- 1110991	Advocate Rohit Jain, Jaipur / M/s. Delight Medica Pvt. Ltd., Sikar-Rajasthan V/s M/s. H. P. Associates, Mumbai / M/s. Emil Pharmaceutical Industries Pvt. Ltd., Mumbai	Jai Prakash, Asst. Registrar
48	4858869/ 06	Opp. No. AMD- 1113067	Advocate Dakshesh B. Mehta, Ahmedabad / M/s. Kunvarji Growth Corproation LLP, Ahmedabad V/s Mr. Hardeep L Mahida, Gandhinagar / Mr. Jitendra Babubhai Tilara Proprietor Of M/s. Mann Enterprise, Rajkot	Jai Prakash, Asst. Registrar
49	4931088/ 03	Opp. No. AMD- 1123732	Mr. Jaykishan Vikrambhai Bhopala, Surat / Ms. Diptiben Vishalkumar Borda, Kamrej-Surat V/s M/s. Remfry & Sagar, Gurgaon	Jai Prakash, Asst. Registrar

50	4524549/ 29	Opp. No. AMD- 1101979	M/s. Easy Trade Solution, Ahmedabad / Mr. Dixit Mahendrabhai Prajapati, Proprietor Of Brahmani Cashew, Ahmedabad V/s M/s. Jehangir Gulabbhai & Bilimoria & Daruwalla, Mumbai / M/s. Bunge India Private Limited, Mumbai	Jai Prakash, Asst. Registrar
51	4635378/ 29	Opp. No. AMD- 1112357	Advocate Rohit Jain, Jaipur / Mr. Rishabh Jain Trading As : Rishabh Enterprises, Kota-Rajasthan V/s M/s. S. M. Gupta & Co., Delhi / Mr. Amit Kataria, Ashok Kumar Kataria And Sushil Kumar Kataria, Tonk-Rajasthan	Jai Prakash, Asst. Registrar
52	4635378/ 29	Opp. No. AMD- 1102601	Advocate Rohit Jain, Jaipur / Mr. Rishabh Jain Trading As : Rishabh Enterprises, Kota-Rajasthan V/s M/s. United Overseas Trade Mark Co., New Delhi / Mr. Kamal Kumar S. Rajani, Mr. Manoj Kumar S. Rajani And Mrs. Anita N. Rajani, Kota-Rajasthan	Jai Prakash, Asst. Registrar
53	4635380/ 29	Opp. No. AMD- 1113437	Advocate Rohit Jain, Jaipur / Mr. Rishabh Jain Trading As : Rishabh Enterprises, Kota-Rajasthan V/s M/s. S. M. Gupta & Co., Delhi / Mr. Vijay Kataria, Sanjay Kataria And Shripal Ajay Kumar Kataria Huf, Tonk-Rajasthan	Jai Prakash, Asst. Registrar
54	4063949/ 29	Opp. No. AMD- 1047096	M/s. Clientake Associates, Indore-M.P. / Mr. Swapnil Tambi, Jaipur V/s M/s. Trade Mark Registration Bureau, Kolkata / M/s. Shalimar Chemical Works Private Limited, Kolkata	Jai Prakash, Asst. Registrar
55	4897381/ 25	Opp. No. AMD- 1117497	M/s. K.C. Patel & Co., Ahmedabad / Mr. Chandrakant Laxmanbhai Jethmalani Proprietor Of J.M.D. Creation, Ahmedabad V/s Ms. Sneha Manjooran, Tamil Nadu / Mr. Harish Dharamdasani, Agra-U.P.	Jai Prakash, Asst. Registrar

56	4951920/ 05	Opp. No. AMD- 1109892	Mr. Ashok Kumar Sharma, Jaipur / M/s. Anupama Basu Trading As Briller Life Sciences, Jaipur V/s M/s. Depenning & Depenning, Chennai	Jai Prakash, Asst. Registrar
57	4759922/ 03	Opp. No. AMD- 1116196	M/s. Navkar Associates, Indore-M.P. / M/s. Schwitz Life Sciences Private Limited, Ahmedabad V/s M/s. Grover & Associates, New Delhi-24 / M/s. Maja Healthcare Division, New Delhi	Jai Prakash, Asst. Registrar
58	4829852/ 05	Opp. No. AMD- 1115069	Ms. Sneha Manjooran, Tamil Nadu / M/s. Yahya Akbarbhai Baga, Banaskantha V/s M/s. Sun Pharmaceutical Industries Ltd., Mumbai	Jai Prakash, Asst. Registrar
59	4852455/ 29	Opp. No. AMD- 1112003	Advocate Dipen Thakkar, Ahmedabad / M/s. Solis Oil Industries, Ahmedabad V/s M/s. Worldwide Registration Bureau, New Delhi / M/s. International Tractors Limited, Hoshiarpur	Jai Prakash, Asst. Registrar
60	4796842/ 05	Opp. No. AMD- 1116404	M/s. Newton Reginald, Chennai / Mr. Manish Kumar Sharma, Udaipur V/s M/s. Vishesh & Associates, Mumbai / M/s. Alkem Laboratories Ltd., Mumbai	Jai Prakash, Asst. Registrar
61	3821866/ 07	Opp. No. AMD- 1109158	M/s. Navdeep & Associates, Ahmedabad / Mr. Azfar Abdulsamad Bhavnagri Trading As Aqua Engineering, Ahmedabad V/s M/s. K.C. Patel & Co., Ahmedabad / M/s. Aqua Machineries Pvt. Ltd., Ahmedabad	Jai Prakash, Asst. Registrar

62	4911735/ 06	Opp. No. AMD- 1117895	Mr. Pradipkumar Kantibhai Dave, Surat / Mr. Amit Kumar Ramchandra Mor The Proprietor Of Advance Welding Products & Services, Surat V/s M/s. S.Singh & Associates, Delhi-9 / Mr. Anup Singh Shekhawat, Raipur	Jai Prakash, Asst. Registrar
63	4246316/ 03	Opp. No. AMD- 1100548	M/s. The Kesavi, Surat / Ms. Neetu Pawan Agrawal Trading As M/S. Pioneer International, Daman V/s M/s. Khaitan & Co., Mumbai / M/s. Marico Limited, Mumbai	Jai Prakash, Asst. Registrar
64	4880456/ 07	Opp. No. AMD- 1128228	M/s. Vijay Gupta & Associates, Delhi / Mr. Prakash Ram, Nagpur V/s M/s. Ashwathh Legal, New Delhi / Mr. Dhruv Gupta, Noida	Venkatesan Rajamani, Asst. Registrar
65	5042567/ 20	Opp. No. AMD- 1135427	M/s. Vijay Gupta & Associates, Delhi / Mr. Satyanarayan, Sardarshahar V/s M/s. K & S Partners, Gurgaon	Venkatesan Rajamani, Asst. Registrar
66	5116791/ 25	Opp. No. AMD- 1151581	Mr. Shalin Kumeshkumar Jain, Ahmedabad / M/s. Shree Ghantakaran Enterprise Through Its Proprietor Ms. Rekhaben Dineshkumar Sanghavi, Ahmedabad V/s M/s. Shri Sai Associates, Indore / Mr. Bhagwan Makhija, Indore	Venkatesan Rajamani, Asst. Registrar
67	5069110/ 41	Opp. No. AMD- 1136408	Mr. Deep B. Rana, Vadodara / Mr. Udgeeth Himanshu Thaker, Vadodara V/s Mr. Yash Suryawala, Vadodara / Mr. Kunal Rajeshkumar Arya, Vadodara	Venkatesan Rajamani, Asst. Registrar

68	5069105/ 09	Opp. No. AMD- 1136406	Mr. Deep B. Rana, Vadodara / Mr. Udgeeth Himanshu Thaker, Vadodara V/s Mr. Yash Suryawala, Vadodara / Mr. Kunal Rajeshkumar Arya, Vadodara	Venkatesan Rajamani, Asst. Registrar
69	5069112/ 42	Opp. No. AMD- 1136409	Mr. Deep B. Rana, Vadodara / Mr. Udgeeth Himanshu Thaker, Vadodara V/s Mr. Yash Suryawala, Vadodara / Mr. Kunal Rajeshkumar Arya, Vadodara	Venkatesan Rajamani, Asst. Registrar
70	5069108/ 10	Opp. No. AMD- 1136407	Mr. Deep B. Rana, Vadodara / Mr. Udgeeth Himanshu Thaker, Vadodara V/s Mr. Yash Suryawala, Vadodara / Mr. Kunal Rajeshkumar Arya, Vadodara	Venkatesan Rajamani, Asst. Registrar
71	5069117/ 44	Opp. No. AMD- 1136410	Mr. Deep B. Rana, Vadodara / Mr. Udgeeth Himanshu Thaker, Vadodara V/s Mr. Yash Suryawala, Vadodara / Mr. Kunal Rajeshkumar Arya, Vadodara	Venkatesan Rajamani, Asst. Registrar
72	4318630/ 05	Opp. No. AMD- 1145430	M/s. Dhruv Associates, Vadodara / M/s. Trioss Pharma, Surat V/s M/s. Aditya & Associates, Mumbai / M/s. Tricos Dermatologics Pvt. Ltd., Mumbai	Venkatesan Rajamani, Asst. Registrar
73	4318656/ 05	Opp. No. AMD- 1145220	M/s. Dhruv Associates, Vadodara / M/s. Trioss Pharma, Surat V/s Mr. B.N. Poojari, Mumbai / M/s. Aristo Pharmaceuticals Private Limited, Mumbai	Venkatesan Rajamani, Asst. Registrar

74	4981988/ 25	Opp. No. AMD- 1135581	Mr. Hemant Khatri, Jodhpur / Ms. Kania Kumari Khatri, Jodhpur V/s M/s. Remfry & Sagar, Gurgaon / Mr. Mohan Meakin Limited, Ghaziabad	Venkatesan Rajamani, Asst. Registrar
75	5126438/ 43	Opp. No. AMD- 1136107	Ms. Urvashi Jain, Jaipur / M/s. Chai Aashram Private Limited Through Its Authorized Representative Mr. Pankaj B Upadhyay, Hanumangarh V/s Ms. Nisha Sethi, Naipur / Mr. Siddarth Kumar, Jaipur	Venkatesan Rajamani, Asst. Registrar
76	4990951/ 05	Opp. No. AMD- 1140119	Mr. Ankit Sharma, Jaipur / M/s. Shashvat Healthcare LLP, Jaipur V/s M/s. Sun Pharmaceutical Industries Ltd., Mumbai	Venkatesan Rajamani, Asst. Registrar
77	4785240/ 29	Opp. No. AMD- 1105214	Advocate Mansheel Lawpals, Ahmedabad / M/s. Bajaj Inc., Ahmedabad V/s M/s. S.S. Datta & Associates, Kolkata / M/s. Stella Dining Pvt. Ltd., Kolkata	Venkatesan Rajamani, Asst. Registrar
78	4863711/ 32	Opp. No. AMD- 1103512	M/s. Legalraasta Technologies Private Ltd., Delhi / Mr. Manoj Kalra, Suratgarh V/s M/s. Gautam & Co. (Trade Marks Attorneys), Mumbai / M/s. Xotik Frujus Pvt. Ltd., Mumbai	Venkatesan Rajamani, Asst. Registrar
79	4863711/ 32	Opp. No. AMD- 1114116	M/s. Legalraasta Technologies Private Ltd., Delhi / Mr. Manoj Kalra, Suratgarh V/s M/s. Sagar Chandra & Associates, New Delhi / M/s. Archian Foods, Punjab	Venkatesan Rajamani, Asst. Registrar

80	4906251/ 03	Opp. No. AMD- 1117761	Mr. Jaykishan Vikrambhai Bhopala, Surat / Mr. Hardik Pravinbhai Hirapara, Surat V/s M/s. Anand And Anand, Chennai / M/s. KKR Products And Marketing Private Limited, Kerala	Venkatesan Rajamani, Asst. Registrar
81	4925997/ 01	Opp. No. AMD- 1118943	M/s. Newton Reginald, Chennai / M/s. Sulfozyme Agro (India) Private Limited, Jamnagar V/s M/s. Kamal Garg & Associates, Delhi-85 / M/s. Canary Agro Chemicals Pvt. Ltd., New Delhi	Venkatesan Rajamani, Asst. Registrar
82	4725999/ 29	Opp. No. AMD- 1093720	Mr. Rakesh Gandhi, Bikaner / Mr. Ratan Kumar Naulakha - Trading As -- M/s. Jay Industries, Bikaner V/s M/s. Dharampal Premchand Limited, Noida-U.P.	Venkatesan Rajamani, Asst. Registrar
83	4477321/ 05	Opp. No. AMD- 1083557	M/s. Parker & Parker Co. LLP, Ahmedabad / M/s. Will Impex Pharmachem Private Limited, Ahmedabad V/s M/s. Lex Fons, Gautam Buddha Nagar-U.P. / M/s. Agrawal Drugs Pvt. Ltd., Uttarakhand	Venkatesan Rajamani, Asst. Registrar
84	4514853/ 31	Opp. No. AMD- 1095465	Mr. Jigneshkumar Kantilal Dudhat, Ahmedabad / Mr. Mundhava Bharatbhai Punabhai, Surendranagar V/s M/s. Karni Trade Marks, Surat / M/s. Siddhant Lime Private Limited, Surat	Rema Srinivasan Iyengar, Deputy Registrar
85	4514853/ 31	Opp. No. AMD- 1093555	Mr. Jigneshkumar Kantilal Dudhat, Ahmedabad / Mr. Mundhava Bharatbhai Punabhai, Surendranagar V/s M/s. Navdeep & Associates, Ahmedabad / Mr. Mukeshbhai M. Ladumor, Mota Ringaniyara, Amreli	Rema Srinivasan Iyengar, Deputy Registrar

86	4729212/ 01	Opp. No. AMD- 1099589	Mr. Pranav Thakkar, Ahmedabad / M/s. Charbhuj Agrochem Private Limited, Chhatral-Gandhinagar V/s M/s. R.K. Dewan & Company, Mumbai / M/s. Gujarat State Fertilizers & Chemicals Ltd., Vadodara	Rema Srinivasan Iyengar, Deputy Registrar
87	4710831/ 25	Opp. No. AMD- 1096860	Mr. Atul Kumar Sahuwala, Sri Ganganagar / Ms. Nikita Singh D/O Amar Singh Shekhawat, Jaipur V/s M/s. AP Associates, Indore-M.P. / Mrs. Aarti Gupta, Pune	Rema Srinivasan Iyengar, Deputy Registrar
88	4765961/ 05	Opp. No. AMD- 1102052	Ms. Sasmita Sethi, Odisha / Mr. Dharmendra V Barot, Anand V/s M/s. Worldwide Intellec, New Delhi-34 / Mr. Gaurav Jain, New Delhi	Rema Srinivasan Iyengar, Deputy Registrar
89	5022820/ 31	Opp. No. AMD- 1117332	M/s. T.C.Patel & Co., Ahmedabad / Mr. Kanubhai Ramjibhai Chaudhari An Indian National Sole Proprietor Of Krishna Seeds Farm, Mansa V/s Mr. Hitendra D. Rajput, Sola-Ahmedabad / M/s. Pranshi Seeds And Pesticides Pvt. Ltd., Mansa-Gandhinagar	Rema Srinivasan Iyengar, Deputy Registrar
90	3914099/ 11	Opp. No. AMD- 1117035	M/s. P.C. Trade Mark, Noida-U.P. / Mr. Aditya Goyal, Jaipur V/s M/s. Delhi Registration Service, New Delhi / M/s. Abhishek Aircon Appliances Pvt. Ltd., New Delhi	Rema Srinivasan Iyengar, Deputy Registrar
91	3743284/ 25	Opp. No. AMD- 1110419	M/s. K.C. Patel & Co., Ahmedabad / Ms. Meena N. Shah Proprietor Of M/S. Mam's, Ahmedabad V/s M/s. Jehangir Gulabbhai & Bilimoria & Daruwalla, Mumbai / M/s. J. G. Hosiery Pvt. Ltd., Tirupur, State Of Tamil Nadu	Rema Srinivasan Iyengar, Deputy Registrar

92	4804324/ 31	Opp. No. AMD- 1118168	M/s. Dhruv Associates, Vadodara / M/s. IGL Fertilizers Private Limited, Vadodara V/s M/s. Marks & Rights, Kochi / M/s. V-Star Creations Private Limited, Kerala	Rema Srinivasan Iyengar, Deputy Registrar
93	4885165/ 05	Opp. No. AMD- 1115281	M/s. Shri Sai Associates, Indore / M/s. Zenona Lifesciences Private Limited, Ahmedabad V/s M/s. S.Singh & Associates, Delhi-9 / M/s. Zenska Life Sciences Pvt. Ltd., Indore	Rema Srinivasan Iyengar, Deputy Registrar
94	4980992/ 25	Opp. No. AMD- 1116973	Mr. Dalal Dipesh, Surat / Mr. Vijay Vinubhai Bhadani Trading As Foram, Surat V/s M/s. Mahtta & Co., Ludhiana / M/s. Ludhiana Collection, Ludhiana	Rema Srinivasan Iyengar, Deputy Registrar
95	4823462/ 07	Opp. No. AMD- 1112943	M/s. The Kesavi, Surat / Mr. Ramavatar Trading As: M/s. Shree Nimawat Industries, Nagaur-Rajasthan V/s M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Nirma Limited, Ahmedabad	Rema Srinivasan Iyengar, Deputy Registrar
96	4837989/ 25	Opp. No. AMD- 1110964	M/s. The Kesavi, Surat / Mr. Pradip K. Khunt Trading As Swissfort, Surat V/s M/s. United Overseas Trade Mark Co., New Delhi	Rema Srinivasan Iyengar, Deputy Registrar
97	4972394/ 05	Opp. No. AMD- 1118376	M/s. Dhruv Associates, Vadodara / M/s. Evagen Healthcare, Surat V/s M/s. Indo Overseas Trade Marks Co., Ahmedabad / M/s. Unicare Remedies Private Limited, Baroda	Rema Srinivasan Iyengar, Deputy Registrar

98	4849045/ 10	Opp. No. AMD- 1115542	Advocate Dipen Thakkar, Ahmedabad / M/s. Meril Healthcare Private Limited, Vapi V/s M/s. Aditya & Associates, Mumbai / M/s. Emcure Pharmaceuticals Limited, Pune	Rema Srinivasan Iyengar, Deputy Registrar
99	4184484/ 09	Opp. No. AMD- 1120666	Mr. Vishalkumar Vanmalidas Pipavat, Ahmedabad V/s M/s. Delhi Registration Service, New Delhi / Mr. Hitesh Kumar Rastogi, New Delhi	Rema Srinivasan Iyengar, Deputy Registrar
100	5043791/ 25	Opp. No. AMD- 1120720	Mr. Rakesh Sharma, Jaipur / M/s. Calvintex Ventures Private Limited, Bhilwara-Rajasthan V/s M/s. KP And Associates, Delhi / M/s. Bala Ji Plastic, Delhi	Rema Srinivasan Iyengar, Deputy Registrar
101	3792150/ 05	Opp. No. AMD- 1118036	Mr. Atul Kumar Sahuwala, Sri Ganganagar / Mr. Satvinder Singh S/o Pragat Singh, Jaipur V/s M/s. Ira Law, New Delhi / M/s. Max Healthcare Institute Limited, Mumbai	Rema Srinivasan Iyengar, Deputy Registrar
102	4919030/ 30	Opp. No. AMD- 1123292	Mr. Atul Kumar Sahuwala, Sri Ganganagar / Mr. Mahidhar Adhar Gaur S/o Prem Adhar Gaur, Bikaner-Rajasthan V/s M/s. Jehangir Gulabbhai & Bilimoria & Daruwalla, Mumbai / M/s. Girnar Food & Beverages Pvt. Ltd., Mumbai	Rema Srinivasan Iyengar, Deputy Registrar
103	4919030/ 30	Opp. No. AMD- 1119181	Mr. Atul Kumar Sahuwala, Sri Ganganagar / Mr. Mahidhar Adhar Gaur S/o. Prem Adhar Gaur, Bikaner-Rajasthan V/s M/s. Worldwide Registration Bureau, New Delhi / Mr. Jagmohan Kumar, New Delhi	Rema Srinivasan Iyengar, Deputy Registrar

104	4885168/ 05	Opp. No. AMD- 1115282	M/s. Shri Sai Associates, Indore / M/s. Zenona Lifesciences Private Limited, Ahmedabad V/s M/s. S.Singh & Associates, Delhi-9 / M/s. Zenska Life Sciences Pvt. Ltd., Indore-M.P.	Ashish Kumar Pandey, Asst. Registrar
105	4586236/ 25	Opp. No. AMD- 1087918	M/s. Newton Reginald, Chennai / Mr. Raju Bhimjibhai Kariyavra Proprietor Of Angel Embroidery, Palsana-Surat V/s M/s. Worldwide Intellec, New Delhi / Mr. Praphull Sharma, Pilkhuwa-Hapur	Ashish Kumar Pandey, Asst. Registrar
106	4542234/ 05	Opp. No. AMD- 1077352	Mr. Anilkumar Omprakash Saraogi, Surat / M/s. Suncure Lifescience Private Limited, Surat V/s M/s. Khaitan & Co., Mumbai / M/s. Koye Pharmaceuticals Pvt. Ltd., Mumbai	Ashish Kumar Pandey, Asst. Registrar
107	4515854/ 10	Opp. No. AMD- 1083632	Ms. Leena Ambwani, Ahmedabad / M/s. Mediklin Healthcare Limited, Dadra & Nagar Haveli V/s M/s. Global Medikit Limited, Delhi	Ashish Kumar Pandey, Asst. Registrar
108	4927973/ 03	Opp. No. AMD- 1120091	Mr. Jigneshkumar Kantilal Dudhat, Ahmedabad / M/s. Infinator Private Limited, Nikol-Ahmedabad V/s M/s. ABC Registration Services, Delhi / M/s. Vanesa Care Pvt. Ltd., New Delhi	Ashish Kumar Pandey, Asst. Registrar
109	4780674/ 42	Opp. No. AMD- 1116948	Mr. Vinayak Tyagi, Noida / Mr. Kanhaiya P. Kamlani, Surat V/s M/s. Ana Law Group, Mumbai	Ashish Kumar Pandey, Asst. Registrar

110	4540874/ 05	Opp. No. AMD- 1077242	Mr. Ashwani Kumar Gupta, Jaipur / M/s. Steris Healthcare Private Limited, Jaipur V/s Mr. Sharad Vadehra, New Delhi	Ashish Kumar Pandey, Asst. Registrar
111	4454234/ 01	Opp. No. AMD- 1065753	M/s. Nisha Sethi & Associates, Jaipur / M/s. Apox Build- Tech (OPC) Private Limited, Jaipur V/s M/s. R.K. Dewan & Company, Mumbai	Ashish Kumar Pandey, Asst. Registrar
112	4953713/ 08	Opp. No. AMD- 1124109	Mr. Parul Kaushik Sorathiya, Rajkot / Mr. Milan Jayantibhai Mungara, Rajkot V/s M/s. R.K. Dewan & Company, Mumbai / M/s. Gujarat State Fertilizers & Chemicals Ltd., Vadodara	Ashish Kumar Pandey, Asst. Registrar
113	4903038/ 07	Opp. No. AMD- 1118390	M/s. K.C. Patel & Co., Ahmedabad / M/s. Indian Pumps, Ahmedabad V/s M/s. ALG India Law Offices LLP, New Delhi / M/s. Eicher Goodearth India Private Limited, New Delhi	Ashish Kumar Pandey, Asst. Registrar
114	5019664/ 30	Opp. No. AMD- 1133564	M/s. Newton Reginald, Chennai / Mr. Pragnesh Himatlal Patel, Ahmedabad V/s M/s. Jehangir Gulabbhai & Bilimoria & Daruwalla, Mumbai / M/s. Girnar Food & Beverages Pvt. Ltd., Mumbai	Ashish Kumar Pandey, Asst. Registrar
115	5019664/ 30	Opp. No. AMD- 1120114	M/s. Newton Reginald, Chennai / Mr. Pragnesh Himatlal Patel, Ahmedabad V/s Mr. C. Venkatasubramaniam, Bangalore / M/s. Lion Dates Impex (P) Ltd., Tamil Nadu	Ashish Kumar Pandey, Asst. Registrar

116	3906770/ 02	Opp. No. AMD- 1115567	M/s. Gautam & Company, Jaipur / Mr. Chandrakala Agarwal Trading As : German Paints, Jaipur V/s Mr. Akhil Mittal, Telangana / Mr. Sumit Kumar, Jharkhand	Ashish Kumar Pandey, Asst. Registrar
117	4959208/ 03	Opp. No. AMD- 1115209	Mr. Maulik Chavda, Rajkot / Ms. Richa Mridul Agarwal (Prop. Of M/s. Radhe Shyam Agarbatti), Vadodara V/s M/s. Rao & Rao, Secunderabad / Smt. Gulnar Khanam, Proprietor, Trading As G.K.Aroma Hub, Hyderabad	Ashish Kumar Pandey, Asst. Registrar
118	4962254/ 20	Opp. No. AMD- 1112223	Mr. Anil Kumar Sharma (Advocate), Jaipur / Mr. Sandeep S/O Jagdish Prashad Jangir, Churu-Rajasthan V/s Mr. Nitin Agarwal, New Delhi / Mr. Shyam Sundar Saini, Churu-Rajasthan	Ashish Kumar Pandey, Asst. Registrar
119	3951111/ 25	Opp. No. AMD- 1112745	M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. House Of Utsav Silk, Ahmedabad V/s M/s. Superfastaction Regn. Service, Surat-2 / Mr. Sushil Kumar Radhakishan Murarka, Surat	Ashish Kumar Pandey, Asst. Registrar
120	4895837/ 03	Opp. No. AMD- 1112072	M/s. Parker & Parker Co. LLP, Ahmedabad / M/s. Will Impex Pharmachem Private Limited, Ahmedabad V/s M/s. Lall & Sethi, New Delhi	Ashish Kumar Pandey, Asst. Registrar
121	4856632/ 05	Opp. No. AMD- 1113625	M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Aculife Healthcare Private Limited, Ahmedabad V/s M/s. Ajanta Pharma Ltd., Mumbai	Ashish Kumar Pandey, Asst. Registrar

122	4525269/ 41	Opp. No. AMD- 1102403	Mr. Shivram Ganesan, Ahmedabad / M/s. Aarohi Starz Club Private Limited, Ahmedabad V/s M/s. Saikrishna & Associates, Noida	Ashish Kumar Pandey, Asst. Registrar
123	4916643/ 01	Opp. No. AMD- 1118651	M/s. S.Singh & Associates, Delhi-9 / Mr. Dineshbhai P. Patel Trading As M/s. Sabar Agro Seeds, Himatnagar V/s Ms. Purnima Nikhil Mainkar, Mumbai / M/s. Sulphur Mills Ltd., Mumbai	Ashish Kumar Pandey, Asst. Registrar